

BEFORE THE NATIONAL GREEN TRIBUNAL**SOUTHERN ZONE, CHENNAI****Original Application No. 85 of 2021 (SZ)****IN THE MATTER OF:**

M/s. Parisara Hitharakshana Samithi, KarnatakaApplicant

Versus

Union of India and Others. Respondent(s)

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Counsel for Respondent No 1**DATED:**

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 85 of 2021 (SZ)

IN THE MATTER OF:

M/s. Parisara Hitharakshana Samithi, KarnatakaApplicant

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**ADDITIONAL AFFIDAVIT ON BEHALF OF RESPONDENT NO. 1,
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE.**

MOST RESPECTFULLY SHOWETH:

I, Dr. Dola Bhattacharjee, D/o Late Shri. Samirendra Nath Bhattacharya, aged 40 years, currently working as Scientist "B" at the Regional Office of Ministry of Environment, Forest and Climate Change (MoEF&CC), Bengaluru, do hereby solemnly affirm and state as under:

1. That I, in my official capacity in the Ministry of Environment, Forest and Climate Change, i.e., Respondent No.1 in the above-mentioned matter, I am conversant with the facts and circumstances of the case on the basis of official

records, and as such authorized and competent to swear this affidavit.

डॉ. दोला भट्टाचार्य
 Dr. Dola Bhattacharjee
 वैज्ञानिक 'बी' / Scientist 'B'
 भारत सरकार / Government of India
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
 Ministry of Environment, Forest & Climate Change
 एकीकृत क्षेत्रीय कार्यालय/Integrated Regional Office
 बेंगलूरु/Bengaluru


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 Ministry of Environment, Forest & Climate Change
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 बेंगलूरु/Bengaluru

2. It is submitted at the very outset that the Respondent No.1 denies each averment and/or submission made in the application which is contrary to and inconsistent with the averments made and facts stated in the present reply. It is submitted that nothing mentioned in the application may be deemed to have been admitted by the Respondent No.1 unless and until the same is expressly admitted in the present reply.
3. That a short affidavit is being filed by the answering respondent at this stage and craves leave and liberty to file a detailed Counter Affidavit to the aforesaid application, as and when required.
4. That, Hon'ble National Green Tribunal vide order dated 11.01.2023 in Original Application No. 85 of 2021 (SZ), in the matter of M/s. Parisara Hitharakshana Samithi, Karnataka Versus Union of India and Others directed as follows:

"...Already, we directed the MoEF&CC to file a separate report. From the report of the SEIAA - Karnataka, it is stated that it is not a forest area as has been alleged by the applicant. The MoEF&CC would be the appropriate authority to state the same.

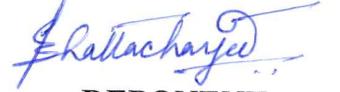
Hence, we direct the MoEF&CC to file a report after the spot inspection along with pictures taken and the violations that they may observe and any other information within their domain. Let these reports be filed before the date of next hearing"



डॉ. दोला भट्टाचारजी
Dr. Dola Bhattacharjee
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पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
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5. It is submitted that in compliance to the Hon'ble National Green Tribunal directions, the Regional Office (RO), Bengaluru, of Ministry of Environment, Forest and Climate Change conducted a spot inspection on 04.07.2023. A copy of the report is annexed herewith as **Annexure- R1/1**.
6. That in view of the afore-mentioned facts and circumstances, this Hon'ble Tribunal may kindly be pleased to pass appropriate order(s).



DEPONENT

डॉ. दोला भट्टाचारजी

Dr. Dola Bhattacharjee

वैज्ञानिक 'बी' / Scientist 'B'

भारत सरकार / Government of India

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय

Ministry of Environment, Forest & Climate Change

एकीकृत क्षेत्रीय कार्यालय/Integrated Regional Office

बेंगलूरु/Bengaluru

VERIFICATION

Verified at Bengaluru on this 20th day of July 2023 that the contents of this affidavit based on official record(s) maintained and information available in the office are true and correct, no part of it is false and nothing has been concealed there from.



DEPONENT

डॉ. दोला भट्टाचारजी

Dr. Dola Bhattacharjee

वैज्ञानिक 'बी' / Scientist 'B'

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बेंगलूरु/Bengaluru

SPEED POST



Government Of India

Government of India/ भारत सरकार
Ministry of Environment, Forest and Climate Change/ पर्यावरण, वन और जलवायु
परिवर्तन मंत्रालय

Integrated Regional Office – Bengaluru/ एकीकृत क्षेत्रीय कार्यालय - बेंगलुरु
Kendriya Sadan, 4th Floor, E&F Wings/ केन्द्रीय सदन, चौथी मंजिल, ई एंड एफ विंग्स
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F. No. F(C)A/12.7/647/KER

To/ सेवा में

07.07.2023

Dr. Saurabh Upadhyay
Scientist C

Ministry of Environment, Forest and Climate Change
IA-Division, 2nd Floor, Vayu Wing
Indira Paryavaran Bhawan, Jor Bagh Road, Aliganj
New Delhi 110003

Subject/ विषय : Original Application No. 85 of 2021 (SZ) in the matter of M/s Parisara
Hitharakshana Samithi, Karnataka versus Union of India Ors, pending before the Hon'ble
NGT – Spot Inspection Report - regarding.

Reference/ संदर्भ: Your Letter No. IA-L-11011/48/2023-IA-II (NCM) dated 28/6/23.

Sir/ महोदय,

With reference to the subject cited above, I am directed to forward the Spot Inspection
Report with respect to the Directions of the Hon'ble National Green Tribunal, for necessary
action at your end.

Yours faithfully/ भवदीया

(Smt. Praneetha Paul)

Dy. Inspector General Forest (C)

Encl. Spot Inspection Report, Photographs and Annexures (Page No. 1-64).

Please examine.

LA(IIT) *Saurabh*
17/7/2023
LA(Tejasvita)



Parisara Hitharakshana Samithi, Karnataka versus Union of India Ors, pending before the Hon'ble NGT.

Background:

As per the instructions vide letter No. IA-L-11011/48/2023-IA-II (NCM) dated 28/6/23 of the Ministry of Environment, Forest and Climate Change (MoEFCC) and instructions of the DDG (C), Regional Office - Bengaluru, MoEFCC, a spot inspection was carried out by the Dy. Inspector General Forest (DIGF) and Scientist-B, on 4/7/23, in compliance with the directions of the Honb'le National Green Tribunal (NGT) Order dated 11/1/23 which states the following.

"Already, we directed the MoEF & CC to file a separate report. From the report of the SEIAA-Karnataka, it is stated that it is not a forest area as has been alleged by the applicant. The MoEF & CC would be the authority to state the same.

Hence, we direct the MoEF & CC to file a report after the spot inspection along with pictures taken and the violations that they may observe and any other information within their domain. Let these reports be filed before the date of next hearing."

The District Forest Officer (DFO) - Kolar and his field staff were also present at the site of spot inspection for field assistance and support.

Spot Observations:

1. The site under consideration includes Sy.No.199, Devarayasamudra Virushabhadri hill region, Devarayasamudra village, Mulbagal Taluk, Kolar District and Sy.No.64, Yelagondahalli Village, Mulbagal Taluk, Kolar District. The terrain of the area is rocky (exposed) and undulating. Hillock and water bodies (naturally occurring) were seen across the area. Agriculture fields, woods (Eucalyptus plantations), building-stone quarries (semi-mechanized and manual) and crusher units were also seen here (Photograph 1).

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2. The available records indicated that 08 numbers of quarries in the area (06 in Devarayasamudra Village and 02 in Yelagondahalli Village) have obtained Environmental Clearances (ECs) from the State Level Environment Impact Assessment Authority (SEIAA) – Karnataka, for quarrying (opencast and semi-mechanized methods) of building stone, as may be seen below. These quarry sites were visited on the day of spot inspection.

Sl. No.	Name of the quarry project proponent	Name of the Village	EC No.	Remarks
1	M/s GVV Constructions	Devarayasamudra	SEIAA259MIN2019 dated 18.07.2019	In operation on the day of spot inspection
2	M/s Sri. S. Kumar		SEIAA446MIN2019 dated 19.08.2019	
3	M/s Sri. K. Srirama		SEIAA1554MIN2015 dated 27.05.2016	Either not commenced operations or were not operating the quarries on the day of the site visit
4	M/s Sri. T.V. Srinivasa		SEIAA447MIN2019 dated 19.08.2019	
5	M/s PMJ Construction Pvt Ltd.		SEIAA1589MIN2015 dated 05.03.2016	
6	M/s P.M. Granite Export Pvt. Ltd.		SEIAA1590MIN2015 dated 05.03.2016	

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7	M/s Sri Balaji Granites	Yelagondahalli	SEIAA445MIN2019 dated 19.08.2019	Not in operation on the day of visit
8	M/s C. Srirama Reddy		SEIAA441MIN2019 dated 19.08.2019	Quarry not operating on the day. Crusher unit was in operation.

3. During the spot inspection it was noted that the quarries (06) in Devarayasamudra Village are located adjacent to the deemed forest area at varying distances. In particular, the quarry-crusher unit of M/s Sri. K. Srirama is located on the boundary of a cattle proof trench (CPT) that has been dug by the Karnataka Forest Department (Photograph 2). Quarries in Yelagondahalli (Sy.No. 64) are not at the vicinity of any classified/unclassified (as on date) forest area.
4. Further, these quarries were spot inspected to assess the overall status of compliance with the EC conditions. In general, it was observed that these quarry projects are not complying with the provisions of the EC. Major non-compliances/violations are - no maintenance of 7.5 m margins along the lease boundary, poor condition of the haulage/transport/approach roads, not having proper drainage system and siltation ponds, not having retention walls, not having proper sanitary facilities for the labors either at the work place or labor camp, not having suitable rainwater harvesting facilities, no facilities are in place for the control of dust, workers not wearing PPE (e.g. protective respiratory devices, shoes, helmet), etc. Moreover, at some places the quarry lease areas are not properly demarcated making it difficult to ascertain if quarrying is being undertaken within or outside the lease area. Products including M-Sand was seen being transported in open goods carrier vehicles (Photographs 3 - 5).
5. It was noted that the proponents, in general, are directly pumping out water from the mine pits to the adjacent open lands that has resulted in the waterlogging/submergence (Photograph 6).

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In particular, a *kaccha* drain has been made to divert silt-laden mine pit water from the quarry of M/s Sri. S. Kumar (Devarayasamudra) to an adjacent waterbody (Kere) (Photograph 7).

6. Besides, this area is having numerous other manually operated building stone quarries and crusher units (quarry owned and/or separate owner) (Photograph 8).
7. No significant dust depositions observed over the vegetations in the area, albeit the water bodies looked murky (Photograph 9). It was gathered from the field staff (Forest Department, Karnataka) that the area received moderate spells of rain in the past few days.
8. During the spot inspection, Blackbuck was seen in the area. It was gathered from the field staff that the major wildlife in the area includes Leopard, Sloth Bear, Blackbuck, Spotted Deer, Wild Boar, Black naped hare among others. Further discussions with the Forest Department revealed that the Kolar Leaf-Nosed Bat (*Hipposideros hypophyllus*), a critically endangered species on the verge of extinction and endemic to Kolar, are found only in the Hanumanahalli betta caves that is at an approximate distance (aerial) of 4 Km from the Quarry cluster of Devarayasamudra and 7 Km from the Quarries of Yelagondahalli Villages. Hanumanahalli betta was also visited during the spot inspection, and it was noted that the area has been declared as Kolar Leaf-Nosed Bat Conservation Reserve and is under protection of the Karnataka Forest Department (Photograph 10).

Records Examined and Observations made:

9. In order to ascertain if the site under consideration (Sy.No.199, Devarayasamudra Virushabhadri hill region, Devarayasamudra village and Sy.No.64, Yelagondahalli Village, Mulbagal Taluk, Kolar District) falls under forest area of Kolar, the Working Plan of Kolar Division (2012-13 to 2021-22), the Revised Deemed Forest Report of Kolar Division (G.O.No.FEE 185 FAF 2011, dated 15/5/2011), records of joint survey of the Forest Department and Revenue Department, RTC (Rights, Tenancy and Crops) records and the Proceedings of the Karnataka State Gazette notification dated 21st May, 2022 were scrutinized.

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10. The Working Plan of Kolar Division (2012-13 to 2021-22) in its list of Notified Forests, does not mention Sy.No.199, Devarayasamudra and Sy.No.64, Yelagondahalli (Copy of the list of notified forests in Kolar Division attached as Annexure -1).
 11. The joint survey report (2011-12) of the Forest Department and Revenue Department, mentions that Sy.No.199, Devarayasamudra village, comprises of a total of 1296.29 acres of which 746.30 acres have been included under forest area (Copy of the report attached as Annexure-2). However, the RTC does not indicate this fact (Copy of the RTC attached as Annexure-3).
 12. The revised Deemed Forest report of Kolar Division (G.O.No.FEE 185 FAF 2011, dated 15/5/2011) mentions the total deemed forest area in Sy.No.199, Devarayasamudra as 743.99 acres (Copy of the Deemed Forest report of Kolar Division attached as Annexure-4).
 13. The proceedings of the Karnataka State Gazette notification (dated 21st May 2022) in its list of Deemed Forests has included Sy.No.199, Devarayasamudra village with a total area of 743.99 acres (Copy of the proceedings attached as Annexure-5).
 14. The working plan of Kolar Division (2012-13 to 2021-22) indicates Devarayasamudra with an area of 748.98 acres under the list of unclassified forests (Copy of the list from Working Plan attached as Annexure-6).
 15. The joint survey report (2011-12) of the Forest Department and Revenue Department, Revised Deemed Forest report of Kolar Division, Karnataka State Gazette notification dated 21st May 2022 and the working plan of Kolar Division (2012-13 to 2021-22) has not mentioned Sy.No.64, Yelagondahalli under the list of Deemed Forests/ Unclassified Forests.
 16. Copies of the ECs available in the records of this office were also examined. Records indicate that the proponents of these quarry projects are not regularly submitting the mandatory half yearly environmental compliance reports to this office. Besides, no environmental monitoring reports (ambient air/ water quality parameters, noise levels, etc.), activities undertaken under CER (corporate environment responsibility), health survey reports, status of preparation-cum-implementation of conservation/protection plan for the endangered fauna in the area, permits/NOCs granted by the statutory agencies, etc. have been furnished to this office. Letters

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have already been sent in the past to all these project proponents, under endorsement to the Member Secretary – SEIAA (Karnataka), requesting them to submit half yearly environmental compliance reports along with all the necessary documents. Five of the eight project proponents consequently submitted their EC compliance reports, which were found sketchy and incomplete upon preliminary examinations.

17. Further, a study by the Bat Conservation India Trust (2022) titled 'A detailed recommendation on the short-term conservation action plan to prevent extinction of Kolar Leaf-Nosed bat based on preliminary study conducted between February 2021 to June 2021' by Shri. Rajech Puttaswamaiah revealed that fauna like Leopard, Jungle Cat, Blackbuck, Black Eagle, Red Spurfowl, Yellow Throated Bulbul etc. are present in and around the hills of Devarayasamudra. Further, the study recommended the following,

"Considering the rich diversity of fauna, we recommend both these hills (Vrushabadri, Devarayasamudra and Avani) also be included as part of the Kolar Leaf Nosed Bat Conservation Reserve" (Copy of the report attached as Annexure-7).

18. Also, the endemism of Kolar Leaf-Nosed Bat (*Hipposideros hypophyllus*) signifies the importance of Hanumanahalli betta caves, that is at an approximate distance (aerial) of 4 Km and 7 Km from the Quarry clusters of Devarayasamudra and Yelagondahalli Villages, respectively (Kolar Forest Division's letter attached as Annexure - 8).

19. Website of the Archaeological Survey of India (Bangalore Circle) was also referred, and it was found that Avani Betta, which is at an aerial distance (GoogleEarth Imagery) of around 2.6 Km from the quarry cluster of Devarayasamudra, has archeologically important monument (Item No. 128, Ramalingesvara Temples and Inscriptions in Avani, Kolar, may be seen at Annexure - 9).

Conclusion and Recommendations:

20. In the case of Sy.No.64, Yelagondahalli, none of the records scrutinized mention the area as falling under forests, hence it can be concluded that it is not a part of the forest area.

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21. In the case of Sy.No.199, Devarayasamudra, out of a total of 1296.29 acres, a portion of the area falls under the category of Deemed Forests. Different Government records provide different information, especially with reference to the total area under Deemed Forests. Although a cattle proof trench has been dug to demarcate the deemed forest from non-forest area, there are no coordinates to determine objectively the boundary between the Deemed Forest and Non-Forest Area. **In its absence, it is not possible to determine whether the site in question falls inside the Deemed Forest portion or otherwise.**
22. It is, therefore, recommended to undertake a joint survey, involving all the concerned departments, of the area (Sy.No.199, Devarayasamudra). With the help of Differential Global Positioning System (DGPS) accurate coordinates may be determined to delineate the boundary of the Deemed Forest area.
23. Violations/non-compliances with the provisions of the ECs granted to these 08 quarry projects were noted. These quarry operations, beyond doubt, are negatively impacting the surrounding environment (e.g submergence of land with polluted water, discharge of silt-laden water into the waterbodies, transportation of M-Sand in open goods carrier vehicles resulting in dust emission, etc.). Numerous manually operated and probably unrestricted quarries in the area are also adding up the environmental stress in terms of ecological destruction and habitat loss for wild faunal species like Kolar Leaf-Nosed Bat, Leopard, Chital, Blackbuck, Jungle-Cat etc. As the area has good biological diversity and is also close to an archeologically important monument, conservation of the area would be appropriate.



(Dr. Dola Bhattacharjee)
Scientist 'B'

Dr. Dola Bhattacharjee
Scientist 'B'

MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE

Integrated Regional Office, Kendriya Sadan

Date: 07.07.2023
Place: Regional Office – Bengaluru, MoEF & CC



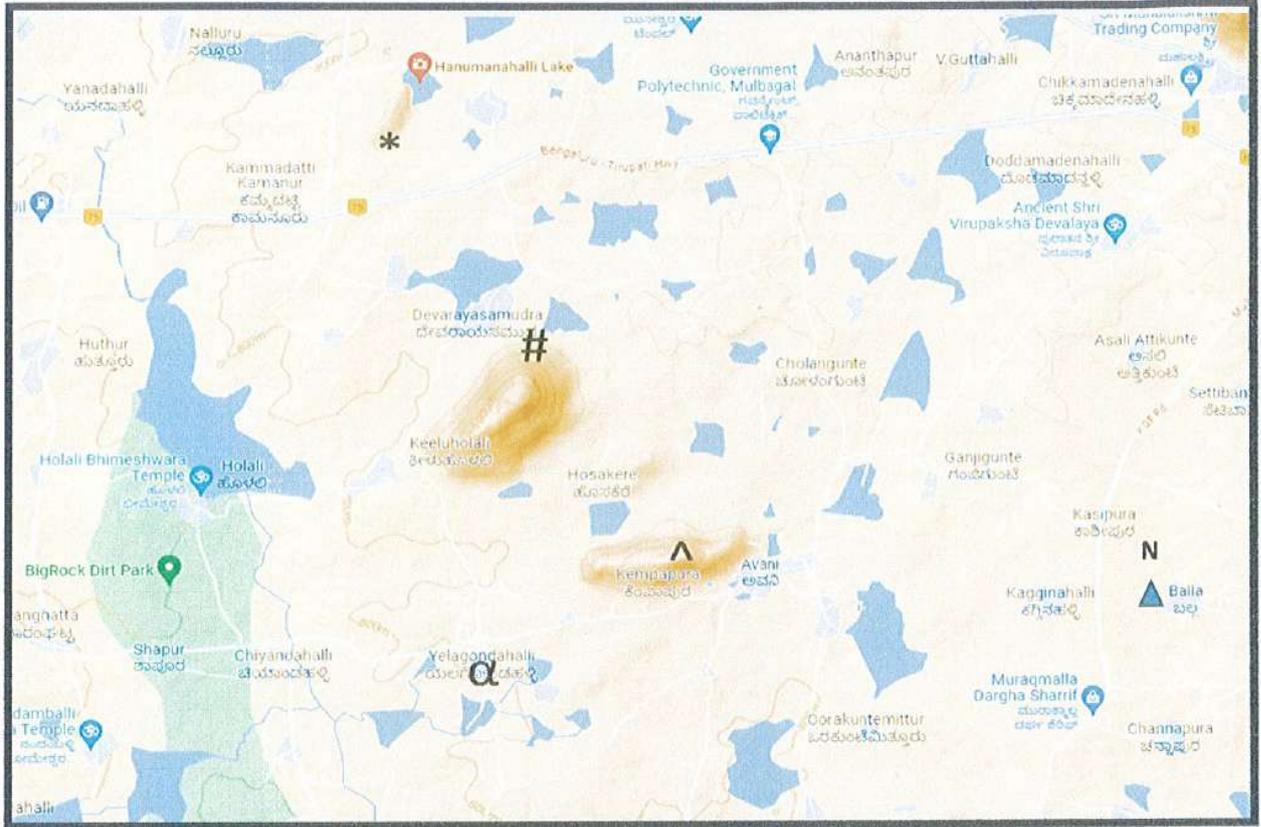
(Smt. Praneetha Paul)
Dy. Inspector General Forest (C)

श्रीमती प्रणिता पॉल
Smt. Praneetha Paul
उप वन-महानिरीक्षक

Deputy Inspector General of Forest
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Photograph 1 –

(a) Google map of the area indicating the terrain, waterbodies, location of Kolar Leaf-Nose Bat Conservation Reserve in Hanumanahalli (*), archeologically important Avani betta (^), Devarayasamudra (#) and Yelagondahalli Villages (α).



(b) Eucalyptus plantation and agriculture field in the locality.



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 7/7/23

Photograph 2 – Cattle Proof Trench (CPT) that has been dug by the Karnataka Forest Department



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Photograph 3 – No maintenance of 7.5 m margins along the lease boundary.



Photograph 4 – Poor condition of the haulage/transport/approach road. M-Sand being transported in open goods carrier vehicles.



Photograph 5 – Wastewater from the washing area (labour camp) diverted into adjacent open land.



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Photograph 6 – Pumped out water from the mine pits has submerged the adjacent open lands with polluted water.



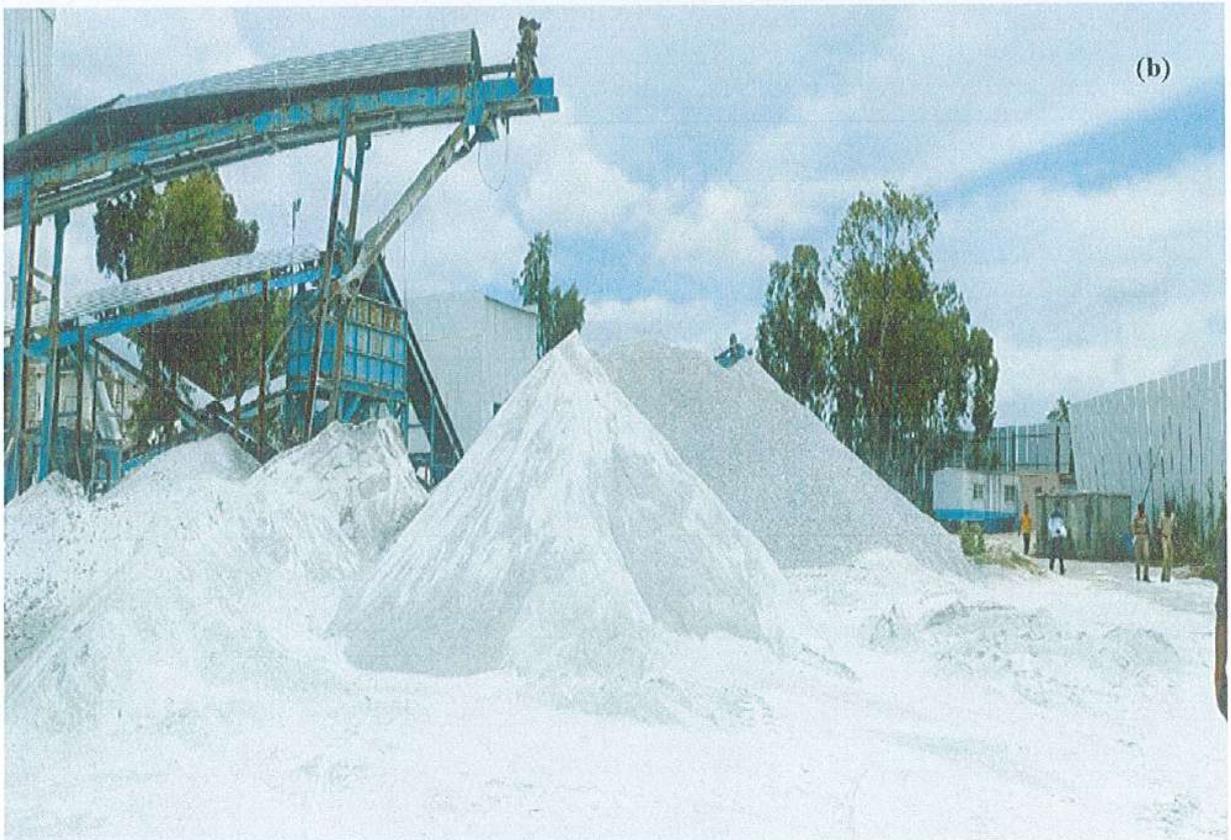
Photograph 7 – Kaccha drain made to divert silt-laden mine pit water from the quarry of M/s Sri. S. Kumar to an adjacent waterbody (Kere).



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Photograph 8 – A manually operated building stone quarry (a) and a crusher unit (b) in Devarayasamudra.



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Photograph 9 – Water body looked murky.



Photograph 10 – Hanumanahalli betta.



[Signature]
(Dr. Dola Bhattacharjee)
Scientist 'B'

Dr. Dola Bhattacharjee
Scientist 'B'

MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE
Integrated Regional Office, Kendriya Sadan
IVth Floor, E&F Wings, Bengaluru - 560 034.

[Signature]
(Smt. Praneetha Paul)
Dy. Inspector General Forest

श्रीमती प्रणिता पॉल
Smt. Praneetha Paul
उप वन-महानिरीक्षक
Deputy Inspector General of Forest
भारत सरकार / Government of India
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Ministry of Environment, Forest & Climate Change
एकीकृत क्षेत्रीय कार्यालय/Integrated Regional Office
बेंगलूरु/Bengaluru

Sl no.	Name of the Range	Name of the RF	Notified under 17/35	Total extent notified	Notification No. & Date
1	2	3	4	5	6
1		Adagal-Nelavanki jungle State Forest	17	1381.22	No.2245-Ft.F.96-95-Dated 27 th August 1896
2		Alambagiri State Forest	17	416.02	No.G.9495-Ft.275-35-3.Dated 19 th May 1936
3		Attikuate - Mallampalli State Forest	17	2042.85	No.G.3387-Ft.123-36-3.Dated 23 rd November. 1936
4		Bangavadi Minor Forest	35	180.20	23-11-1930
5		Dalasanur State Forest	17	394.15	No.G.9757-Ft.283-35-3.Dated 18 th May 3 rd June 1936
6		Doddamaladoddi Minor Forest	35	132.67	No.G.4282-Ft-33-30-39 Dated 25 th october 1930
7		Hosur Minor Forest	35	66.77	29-11-1930
8		Jinagalakunte State Forest	17	973.62	No.A.F.2151-Ft-299-43-2 Dated 13 th november 1944
9		Kotapalli State Forest	17	283.29	No.G.9963-Ft.270-36-3.Dated 11 th - 14 th June 1937
10		Mothagapalli Sandal palntation	17	4.16	No.G.7528-Ft-207-31-3 Dated 21 st march 1932
11		Muduvadi MF		172.42	
12		Muddanapalli State Forest	17	310.60	No.G.9752-Ft.284-35-3.Dated 3 rd June 1936
13		Nachagadde and Madurankapalli Minor Forest	17	296.46	No.G.7022-Ft-33-30-86 Dated 8 th Jan 1931
		Royalpad State Forest I Block- II	17		No.G.1204-Ft-F-261-27-6 Dated 26 th July 1928
14		Valasekonda Forest	17	8152.17	No.G.1203-Ft-F-261-27-5 Dated 26 th July 1928
		Royalpad State Forest I Block- III	17		No.G.1205-Ft-F-261-27-7Dated 26 th July 1928
		Valesavara Betta	17		No.R.487-Ft.79-08-8.Dated 26 th July 1910
15		Royalpad State Forest Mudamudagu Sunakal Block 1	17	1748.28	
15		Srinivasapur State Forest	17	16554.88	
15		Total :		41012.82	
15		Grand Total :		41012.82	

18

19

7/1/10

10/10/10

Sl no.	Name of the Range	Name of the RF	Notified under 17/35	Total extent notified	Notification No. & Date
1	2	3	4	5	6
1		Anikarahalli Minor Forest	35	117.56	G.1150-Ft.33-30-115,6th May 1931
2		Bellavi plantation	9	38.85	10407-Ft.-F. 153,9, and 29th May 1896
3		Dinnahalli Minor Forest	35	117.46	G.12798-Ft.33-30-129,30th June 1931
4		Dinneri plantation	9	185.35	10407-Ft.-F. 153,9, and 29th May 1896
5		Kadumutsandra plantation	9	85.39	10407-Ft.-F. 153,9, and 29th May 1896
6		Kamasandra State Forest	17	3775.39	11944-Ft.F.96-95,21st-june-1898
7		Kanchal Minor Forest	35	219.71	G.11460-Ft.33-30-113,5th May 1931
8		Lakshmisagara plantation extension State Forest	17	137.45	G.109-Ft.304-35-3 6th july 1936
9	Malur	Lakshmisagara plantation	9	92.27	10407-Ft.-F. 153,9, and 29th May 1896
10		Mallappanhalli plantation	9	120.60	10407-Ft.-F. 153,9, and 29th May 1896
11		Marsandra plantation	9	236.75	10407-Ft.-F. 153,9, and 29th May 1896
12		New Kurandahalli plantation	9	193.04	10407-Ft.-F. 153,9, and 29th May 1896
13		Nutuv's State Forest	17	242.88	R-9351-Ft.147-17-8 and 8th march 1918
14		Old kurandahalli plantation	9	121.41	10407-Ft.-F. 153,9, and 29th May 1896
15		Ramechandrapura plantation	9	111.70	10407-Ft.-F. 153,9, and 29th May 1896
16		Sorakavalahalli State Forest	17	380.74	I.C.4548--Ft.183-22-3,20th January 1923
17		Talkunte Rampura village Forest	31	250.60	R-7670-Ft.166-12-4 and 28th march 1914
18		Talkunte village Forest	31	131.62	G.1013-Ft.24-36-3,11th August 1936
19	Tyakal Reserve land		35	261.03	R-7674-Ft.80-12-4 and 28th march 1914
19	Total :			6819.80	
1	Mulbagal	Agara State Forest	Rule 1	3885.07	No.875-FRf-9695 Dt:22-12-1900
2		Gokunte Gollahalli State Forest	17	1322.49	R.6353-6-FT-96-13-4 Dt:25-11-1915
3		Kashipura Plantation	9	142.04	No.G10407-FT-7153-95-Dt:29-5-1896
3	Total :			5349.60	

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Annexure V

Statement of Land Bank area in Kolar Forest Division

Sl. no.	Range	Name of the forest	village	Extent Shown as forest in RTC col. 9 (Ha.)	Total Extent (Ha.)	Remarks
1	Kolar				579.85	Some of the extent has been notified as RF/MF/VF, Such extent has been excluded.
2	Malur				0.00	
3	Bangarpet				1996.16	
4	Mulbagalur				1615.76	
5	Srinivasapura				4.10	
Grand Total					4195.87	

P. Datta Chaudhary
2/2/20

H. H. H.

First Previous Next Last

30 ನಂ. 0e Print Page No. Village Authority

ರೇಷನ್ ಅಭಿ ರೈಟ್ಸ್ ಗೆಣಿ ಮತ್ತು ಪಹಣಿ ಪತ್ರಿಕೆ (R.T.C) ಭಾರಂ ನಂ. 12

Print Page No. 1/6 Valid from: 31/08/2007 15:44:00 To Till Date

ಕ್ರ. ಸಂ.	ವಿವರಣೆ	ಮೊತ್ತ	ಮೊತ್ತ	ಮೊತ್ತ	ಮೊತ್ತ	ಮೊತ್ತ	ಮೊತ್ತ	ಮೊತ್ತ	ಮೊತ್ತ	ಮೊತ್ತ	ಮೊತ್ತ	ಮೊತ್ತ	ಮೊತ್ತ	ಮೊತ್ತ	ಮೊತ್ತ	ಮೊತ್ತ	ಮೊತ್ತ	ಮೊತ್ತ	ಮೊತ್ತ
1	1296.21.00.00	1296.21.00.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	1296.21.00.00	1296.21.00.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
3	1296.21.00.00	1296.21.00.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	1296.21.00.00	1296.21.00.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
5	1296.21.00.00	1296.21.00.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
6	1296.21.00.00	1296.21.00.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	1296.21.00.00	1296.21.00.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
8	1296.21.00.00	1296.21.00.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	1296.21.00.00	1296.21.00.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	1296.21.00.00	1296.21.00.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
11	1296.21.00.00	1296.21.00.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
12	1296.21.00.00	1296.21.00.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
13	1296.21.00.00	1296.21.00.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
14	1296.21.00.00	1296.21.00.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
15	1296.21.00.00	1296.21.00.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
16	1296.21.00.00	1296.21.00.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
17	1296.21.00.00	1296.21.00.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
18	1296.21.00.00	1296.21.00.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
19	1296.21.00.00	1296.21.00.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	1296.21.00.00	1296.21.00.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
21	1296.21.00.00	1296.21.00.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
22	1296.21.00.00	1296.21.00.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
23	1296.21.00.00	1296.21.00.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
24	1296.21.00.00	1296.21.00.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
25	1296.21.00.00	1296.21.00.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26	1296.21.00.00	1296.21.00.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
27	1296.21.00.00	1296.21.00.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
28	1296.21.00.00	1296.21.00.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
29	1296.21.00.00	1296.21.00.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
30	1296.21.00.00	1296.21.00.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00

RTC DIGITALLY SIGNED BY: HANASA V ON 1/2/2019 7

Citizen may register their AADHAAR number and mobile number at www.landrecords.karnataka.gov.in to get SMS alerts about mutations on agricultural lands

Handwritten signatures and dates: 7/7/19, 7/7/19

GOVERNMENT OF KARNATAKA



KARNATAKA FOREST DEPARTMENT

REVISED DEEMED FOREST REPORT
OF
KOLAR DIVISION, KOLAR
(AS PER G.O. NO. FEE 185 FAF 2011, DATED 15-5-2014)

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STATEMENT SHOWING THE DETAILS OF DEEMED FOREST AS PER EXPERT COMMITTEE

2	3	4	5	6	7	8	9	10	11	12	13	14	15
Recorded as forest in Govt. Records-(3)	Willing	Sr. No	Extent as in Revised Expert Committee list (Ha)	Error due to conversion or wrong mention of unit of area (Ha)	Error due to wrong calculation (+)/(-) Area	Reason	Corrected figure (Ha)	Area to be retained (Ha)	Area to be deleted (Ha)	Reason	Newly added area (Ha)	Grand Total (Ha)	Remarks (if any regarding number and date)
Kolar	Magrabadra	90	46.54				46.54	46.54				46.54	
	Doddayur	76	12.14				12.14	12.14				12.14	
			58.68				58.68	58.68				58.68	
Mallur	Yeshwanthapura	16	30.49				30.49	30.49				30.49	
	Chikkanayakanahalli	36	37.33				37.33	37.33				37.33	
	Mittaganahalli	39	33.74				33.74	33.74				33.74	
	Yeshwanthapura	14	16.59				16.59	16.59				16.59	
			118.15				118.15	118.15				118.15	
Bangalore	Kerehole	71,73,88,87	24.84				24.84	24.84				24.84	
	Doddanankandahalli	21,31,95,97	6.90				6.90	6.90				6.90	
	Doddakalihalalli	89	134.00				134.00	134.00				134.00	
	Byattarynahalli	16	4.24				4.24	4.24				4.24	
			169.98				169.98	169.98				169.98	
Maddur	Devrajyasa mudra	199	301.09				301.09	301.09				301.09	
	Kandurudde	160	20.23				20.23	20.23				20.23	
	Kandurudde	171	3.24				3.24	3.24				3.24	
	Andra	172	178.47				178.47	178.47				178.47	
			80.94				80.94	80.94				80.94	
Anekal	Shankarandahalli	94	16.19				16.19	16.19				16.19	
	Kalvanahalli	41	131.32				131.32	131.32				131.32	
	Anekal	55	373.53				373.53	373.53				373.53	
	Nachanahalli	69	97.13				97.13	97.13				97.13	
			3.30				3.30	3.30				3.30	

Patil
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Dugasandro	23	44.52	44.52	44.52	44.52	44.52	44.52
Langapur	69	24.28	24.28	24.28	24.28	24.28	24.28
Kadripura	49	30.76	30.76	30.76	30.76	30.76	30.76
Muthahalli	76	9.72	9.72	9.72	9.72	9.72	9.72
Nernahalli	3	3.70	3.70	3.70	3.70	3.70	3.70
Ambikolluru	96	7.79	7.79	7.79	7.79	7.79	7.79
Grand Total		1326.21	1326.21	1326.21	1326.21	1326.21	1326.21
Kalluru	31	69.05	69.05	69.05	69.05	69.05	69.05
	38	36.58	36.58	36.58	36.58	36.58	36.58
Manganahalli	115	23.21	23.21	23.21	23.21	23.21	23.21
	113	60.11	60.11	60.11	60.11	60.11	60.11
Middanigomala	109	64.10	64.10	64.10	64.10	64.10	64.10
	31	160.45	160.45	160.45	160.45	160.45	160.45
Kazampuntapalli	178	18.86	18.86	18.86	18.86	18.86	18.86
	1	132.81	132.81	132.81	132.81	132.81	132.81
Nipalakere	43	8.75	8.75	8.75	8.75	8.75	8.75
	161	10.79	10.79	10.79	10.79	10.79	10.79
Thinnalli	162	22.75	22.75	22.75	22.75	22.75	22.75
	141	12.43	12.43	12.43	12.43	12.43	12.43
Kasabhe	87	97.18	97.18	97.18	97.18	97.18	97.18
	88	63.82	63.82	63.82	63.82	63.82	63.82
	89	17.03	17.03	17.03	17.03	17.03	17.03
	86	5.20	5.20	5.20	5.20	5.20	5.20
Grand Total		803.12	803.12	803.12	803.12	803.12	803.12

Abstract of Kolar District	
Extent (Ha) as in Revised Expert Committee list (Corrected Total)	2476.14
Area to be retained (Ha)	2476.14
Area to be deleted (Ha)	-
Newly added area (ha)	2.476.14
Grand Total (Ha)	2.476.14

[Signature]
Deputy Conservator of Forests,
Kolar Division, Kolar.

[Signature]
Deputy Commissioner,
Kolar District, Kolar.

[Handwritten notes and signatures]

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ಕರ್ನಾಟಕ ರಾಜ್ಯಪತ್ರ, ಶನಿವಾರ, ೨೧, ಮೇ, ೨೦೨೨

ಭಾಗ ೧

ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ನಡವಳಿಗಳು

ವಿಷಯ: ರಾಜ್ಯದ ಪರಿಭಾವಿತ ಅರಣ್ಯ ಪ್ರದೇಶಗಳನ್ನು ಗುರುತಿಸಿ ಅಧಿಸೂಚಿಸುವ ಕುರಿತು.

ಓದಲಾಗಿದೆ :-

1. ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: FEE 02 FFM 1997, ದಿನಾಂಕ: 10-01-1997.
2. ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: FEE 270 FGL 2002, ದಿನಾಂಕ: 25-09-2002.
3. ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: FEE 185 FAF 2011, ದಿನಾಂಕ: 15-05-2014.

ಪ್ರಸ್ತಾವನೆ:-

ಮಾನ್ಯ ಸರ್ವೋಚ್ಚ ನ್ಯಾಯಾಲಯವು ರಿಟ್ ಅರ್ಜಿ (ಸಿವಿಲ್) ಸಂಖ್ಯೆ. 202/1995 (ಗೋಧವರ್ಮನ್ ತಿರುಮಲಪಾಡ್ ವಿರುದ್ಧ ಕೇಂದ್ರ ಸರ್ಕಾರ ಮತ್ತು ಇತರರು) ರಲ್ಲಿ ದಿನಾಂಕ:12-12-1996ರ ಆದೇಶದಲ್ಲಿ 'ಅರಣ್ಯ' ಮತ್ತು "ಅರಣ್ಯ ಭೂಮಿಗಳು" ಕುರಿತು ವ್ಯಾಖ್ಯಾನಿಸಿರುತ್ತದೆ ಮತ್ತು ಸದರಿ ತೀರ್ಪಿನಲ್ಲಿ ವ್ಯಾಖ್ಯಾನಿಸಿರುವಂತೆ ಅರಣ್ಯಗಳನ್ನು ಗುರುತಿಸಲು ಒಂದು ತಜ್ಞರ ಸಮಿತಿಯನ್ನು ರಚಿಸಬೇಕೆಂದು ಮತ್ತು ಅಂತಹ ಅರಣ್ಯಗಳ ವಿಸ್ತೀರ್ಣದ ಬಗ್ಗೆ ಮಾನ್ಯ ನ್ಯಾಯಾಲಯದ ಮುಂದೆ ಅಫಿಡವಿಟ್ ವಸ್ತುಸ್ಥಿತಿ ವರದಿ ಸಲ್ಲಿಸಬೇಕೆಂದು ರಾಜ್ಯ ಸರ್ಕಾರಗಳಿಗೆ ಈ ಕೆಳಕಂಡಂತೆ ನಿರ್ದೇಶನ ನೀಡಿರುತ್ತದೆ.

"it has emerged at the hearing, that there is a misconception in certain quarters about the true scope of the Forest (Conservation) ACT-1980 (for short the Act) and the meaning of the word 'forest' used therein. There is also a resulting misconception about the need of prior approval of the Central Government, as required by section 2 of the Act, in respect of certain activities in the forest area which are more often of a commercial nature. It is necessary to clarify that position.

The Forest Conservation Act, 1980 was enacted with a view to check further deforestation which ultimately results in ecological imbalance; and therefore, the provisions made therein for the conservation of forests and for matters connected therewith, must apply to all forests irrespective of the nature of ownership or classification thereof. The word 'Forest' must be understood according to its dictionary meaning. This description cover all statutorily recognised forests, whether designated as reserved, protected or otherwise for the purpose of section 2(i) of the Forest Conservation Act. The term 'forest land', occurring in section 2, will not only include "forest" as understood in the dictionary sense, but also any area recorded as 'forest' in the Government record irrespective of the ownership. This is how it has to be understood for the purpose of Section 2 of the Act. The provisions enacted in the Forest Conservation Act, 1980 for the conservation of forests and the matters connected therewith must apply clearly to all forests so understood irrespective of the ownership or classification thereof".

11/11
7/7/22

Shattacharya
7/7/22

(27)

The Hon'ble Supreme Court further ordered that - "Each State Government should constitute within one month an Expert Committee to:

- (i) identify areas which are forests, 'irrespective' of whether they are so notified, recognised or classified under any law, and irrespective of the ownership of the land of such forest;
- (ii) identify areas which were earlier forests but stand degraded, denuded or cleared; and
- (iii) identify areas covered by plantation trees belonging to the Government and those belonging to private persons".

Each State Government would constitute a committee comprising of the Principal Chief Conservator of Forests and another senior officer to oversee the compliance of this order and file status reports.

ಮಾನ್ಯ ಸರ್ವೋಚ್ಚ ನ್ಯಾಯಾಲಯವು ದಿನಾಂಕ: 12-12-1996 ರ ತೀರ್ಪಿನಲ್ಲಿ ನಿರ್ದೇಶಿಸಿರುವಂತೆ ಅಧ್ಯಯನ ನಡೆಸಿ ವರದಿ ಸಲ್ಲಿಸಲು ಮೇಲೆ ಓದಲಾದ (1) ರ ಆದೇಶದಲ್ಲಿ ತಜ್ಞರ ಸಮಿತಿ-1 ನ್ನು ರಚಿಸಲಾಗಿದ್ದು, ತಜ್ಞರ ಸಮಿತಿಯು ದಿನಾಂಕ: 02-04-1997 ರಂದು ವರದಿಯನ್ನು ಸಲ್ಲಿಸಿರುತ್ತದೆ. ತಜ್ಞರ ಸಮಿತಿಯು ಸಲ್ಲಿಸಿದ ವರದಿಯನ್ನು ಪರಿಶೀಲಿಸಿ ಸಚಿವ ಸಂಪುಟದ ಅನುಮೋದನೆಯೊಂದಿಗೆ ರಾಜ್ಯ ಸರ್ಕಾರವು ದಿನಾಂಕ: 05-04-1997 ಮತ್ತು 25-09-1997 ಗಳಂದು ಮಾನ್ಯ ನ್ಯಾಯಾಲಯಕ್ಕೆ ಅಫಿಡವಿಟ್ ಸಲ್ಲಿಸಿರುತ್ತದೆ.

ಸದರಿ ಅಫಿಡವಿಟ್‌ನಲ್ಲಿ ಅರಣ್ಯ ಇಲಾಖೆಯ ನಿಯಂತ್ರಣದಲ್ಲಿನ "ಅರಣ್ಯ" ಪ್ರದೇಶಗಳ ಸರ್ವೆ ಮತ್ತು ಗಡಿ ಗುರುತಿಸುವಿಕೆ ಕಾರ್ಯವು ಮುಕ್ತಾಯಗೊಂಡಿದ್ದು, ಅರಣ್ಯ ಎಂದು ಗುರುತಿಸಬೇಕಾದ ಇತರ ಹೆಚ್ಚುವರಿ ಪ್ರದೇಶಗಳ ಜಿಲ್ಲಾವಾರು, ತಾಲ್ಲೂಕುವಾರು, ಗ್ರಾಮವಾರು, ಸರ್ವೆ ನಂಬರ್‌ಗಳ ಪ್ರದೇಶಗಳನ್ನು ಗುರುತಿಸಬೇಕಾಗಿರುತ್ತದೆ. ಆದುದರಿಂದ ಹೆಚ್ಚುವರಿ ಅರಣ್ಯ ಪ್ರದೇಶಗಳನ್ನು (ಶಾಸನಬದ್ಧ ಅರಣ್ಯ ಹೊರತುಪಡಿಸಿ) ಗುರುತಿಸಿ ಕ್ರೋಢೀಕರಿಸಲು (ಜಿಲ್ಲಾವಾರು, ತಾಲ್ಲೂಕುವಾರು, ಗ್ರಾಮವಾರು, ಸರ್ವೆ ನಂಬರ್‌ವಾರು) ಒಂದು ವರ್ಷದ ಕಾಲಾವಕಾಶ ನೀಡುವಂತೆ ಮನವಿ ಮಾಡಲಾಗಿರುತ್ತದೆ.

ಮಾನ್ಯ ಸರ್ವೋಚ್ಚ ನ್ಯಾಯಾಲಯವು ರಚಿಸಿರುವ ಕೇಂದ್ರ ಅಧಿಕಾರಯುಕ್ತ ಸಮಿತಿಯು ರಾಜ್ಯ ಸರ್ಕಾರವು ಒಂದು ವರ್ಷದಲ್ಲಿ ವಿವರವಾದ ಮಾಹಿತಿಯನ್ನು ಕ್ರೋಢೀಕರಿಸುವ ಪ್ರಕ್ರಿಯೆಯನ್ನು ಮುಕ್ತಾಯಗೊಳಿಸುವುದಾಗಿ ಸಲ್ಲಿಸಿದ ಅಫಿಡವಿಟ್‌ರನ್ವಯ ಯಾವುದೇ ಕ್ರಮ ಕೈಗೊಂಡಿಲ್ಲದಿರುವುದನ್ನು ಗಮನಿಸಿರುತ್ತದೆ. ಸರ್ಕಾರವು ಸಲ್ಲಿಸಿದ ಅಫಿಡವಿಟ್‌ರನ್ವಯ ಕೇಂದ್ರ ಅಧಿಕಾರಯುಕ್ತ ಸಮಿತಿಯು ರಾಜ್ಯದ 46,32,615 ಹೆಕ್ಟೇರ್ ಪ್ರದೇಶವನ್ನು (ಎ) ಸರ್ಕಾರಿ ದಾಖಲೆಗಳಂತೆ ಅಧಿಸೂಚಿತ ಅರಣ್ಯ (ಬಿ) ಪರಿಭಾವಿತ ಅರಣ್ಯ ((ಎ) ನ್ನು ಹೊರತುಪಡಿಸಿ) ವೆಂದು ವರ್ಗೀಕರಿಸಬೇಕೆಂದು ಮತ್ತು ಪರಿಭಾವಿತ ಅರಣ್ಯಗಳನ್ನು ಜಿಲ್ಲಾವಾರು ಮತ್ತು

ಗ್ರಾಮವಾರು ಸರ್ವೆ ನಂಬರ್‌ಗಳೊಂದಿಗೆ ಮರು ವರ್ಗೀಕರಣ ಮಾಡಬೇಕಾಗುತ್ತದೆ ಎಂದು ಗಮನಿಸಿರುತ್ತದೆ. ಪರಿಭಾವಿತ ಅರಣ್ಯವು ಖಾಸಗಿ ಅರಣ್ಯದ ಭಾಗವಾಗಿರಬಹುದೆಂದು ಅಥವಾ ದಟ್ಟ ಮರಗಳುಳ್ಳ ಸರ್ಕಾರಿ ಪ್ರದೇಶವಾಗಿರಬಹುದೆಂದು ಆದರೆ, ಅಧಿಸೂಚಿತ ಅರಣ್ಯವಾಗಿರದ ಪ್ರದೇಶಗಳಾಗಿರಬೇಕೆಂದು ಗಮನಿಸಿರುತ್ತದೆ.

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K. H. Channarayana
2/7/23

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ಭಾಗ ೧

ಕರ್ನಾಟಕ ರಾಜ್ಯಪತ್ರ, ಶನಿವಾರ, ೨೧, ಮೇ, ೨೦೨೨

೧೦೨೫

7.	ಕರೆತೀರ, ಸಾಂಸ್ಥಿಕ, ಶಾಲಾ ನೆಡುತೋಪು ಇತ್ಯಾದಿಗಳು, (Tank fore shore, institutional, school plantation etc.,)	21,583.59
8.	ಸ್ಟ್ರಿಪ್ - ಕಾಲುವೆ ನೆಡುತೋಪು ಮತ್ತು ರಸ್ತೆ ಬದಿ ನೆಡುತೋಪು (Strip- canal plantation and road side plantation)	27,300.68
9.	2 ಹೆಕ್ಟೇರ್‌ಗಿಂತ ಕಡಿಮೆ ಪ್ರದೇಶ (Less than 2 hectares)	10,949.67
10.	ಪ್ರತಿ ಹೆಕ್ಟೇರಿಗೆ 50 ಕ್ಕಿಂತ ಕಡಿಮೆ ಮರಗಳಿರುವ ಪ್ರದೇಶ (areas less than 50 trees per hectare)	1,62,073.52
11.	ಇತರೆ ವಿಭಾಗಗಳಿಗೆ /ಇಲಾಖೆಗಳಿಗೆ ವರ್ಗಾಯಿಸಲಾದ ಪ್ರದೇಶಗಳು (Area transferred to other divisions/Departments)	21,030.02
12.	ವಿವಿಧ ಶಾಸನಬದ್ಧ ನಿಬಂಧನೆಗಳ ಪ್ರಕಾರ ಅರಣ್ಯ (Forest as per various statutory provisions)	1,72,814.66
	ಒಟ್ಟು	7,73,326.91

ಮೇಲೆ ಓದಲಾದ (3) ರ ಆದೇಶದಲ್ಲಿ ನೀಡಲಾಗಿರುವ ಮಾನದಂಡಗಳಂತೆ ಜಿಲ್ಲಾ ಮಟ್ಟದ ಸಮಿತಿಗಳು ಪುನರಾರಚಿತ ತಜ್ಞರ ಸಮಿತಿ -1 ರ ವರದಿಯಲ್ಲಿನ 9,94,881.11 ಹೆಕ್ಟೇರ್ ಪ್ರದೇಶಗಳನ್ನು ಪರಿಶೀಲಿಸಿ, ಕೂಡುವುದರಲ್ಲಿ (Totalling Errors), ಪರಿವರ್ತನೆಯಲ್ಲಿ (Conversion Errors), ವರ್ಗೀಕರಣದಲ್ಲಿ (Categorisation Errors) ಸರ್ವೆ ನಂಬರ್ (Survey Number Errors) ದೋಷಗಳಿರುವ ಪ್ರದೇಶಗಳು ಖಾಸಗಿ ಪಟ್ಟಾ, ಅಸ್ತಿತ್ವದಲ್ಲಿಲ್ಲದ ಸರ್ವೆ ನಂಬರ್, ಮೀಸಲು ಅರಣ್ಯ ಪ್ರದೇಶ, ಕರೆತೀರ, ಸಾಂಸ್ಥಿಕ, ಶಾಲಾ ನೆಡುತೋಪು ಇತ್ಯಾದಿಗಳು, ಸ್ಟ್ರಿಪ್ - ಕಾಲುವೆ ನೆಡುತೋಪು ಮತ್ತು ರಸ್ತೆ ಬದಿ ನೆಡುತೋಪು, 2 ಹೆಕ್ಟೇರ್‌ಗಿಂತ ಕಡಿಮೆ ಪ್ರದೇಶ, ಪ್ರತಿ ಹೆಕ್ಟೇರಿಗೆ 50 ಕ್ಕಿಂತ ಕಡಿಮೆ ಮರಗಳಿರುವ, ಇತರೆ ವಿಭಾಗಗಳಿಗೆ/ಇಲಾಖೆಗಳಿಗೆ ವರ್ಗಾಯಿಸಲಾದ ಪ್ರದೇಶಗಳು, ವಿವಿಧ ಶಾಸನಬದ್ಧ ನಿಬಂಧನೆಗಳ ಪ್ರಕಾರ ಅರಣ್ಯ ಮತ್ತು ನಿರ್ದಿಷ್ಟಪಡಿಸಿದ ಕ್ಷೇತ್ರದ ಮಾನದಂಡಗಳಿಗೆ ಅನುಗುಣವಾಗಿರದ ಪ್ರದೇಶಗಳನ್ನು ಪ್ರತ್ಯೇಕಿಸಿ,

2,21,554.20 ಹೆಕ್ಟೇರ್ ಪ್ರದೇಶಗಳನ್ನು ಪರಿಭಾವಿತ ಅರಣ್ಯ ಪ್ರದೇಶಗಳೆಂದು ಗುರುತಿಸಿರುತ್ತವೆ. ಅಲ್ಲದೇ ಮಾನದಂಡಗಳಿಗೆ ಅನುಗುಣವಾಗಿರುವ, ಆದರೆ ಪುನರಾರಚಿತ ತಜ್ಞರ ಸಮಿತಿ-1 ರಲ್ಲಿ ಸೇರ್ಪಡೆಯಾಗದೇ ಇರುವ 1,08,632.73 ಹೆಕ್ಟೇರ್ ಪ್ರದೇಶಗಳನ್ನು ಹೆಚ್ಚುವರಿಯಾಗಿ ಗುರುತಿಸಿ ಪರಿಭಾವಿತ ಅರಣ್ಯ ಪ್ರದೇಶಗಳೆಂದು ಸೇರ್ಪಡಿಸಲು ಸಲ್ಲಿಸಿರುತ್ತವೆ.

ಈ ರೀತಿ ಪುನರಾರಚಿತ ತಜ್ಞರ ಸಮಿತಿ-1 ಗುರುತಿಸಿದ 9,94,881.11 ಹೆಕ್ಟೇರ್ ಪ್ರದೇಶಗಳನ್ನು ನಿರ್ದಿಷ್ಟಪಡಿಸಿದ ಮಾನದಂಡಗಳನ್ವಯ ಪರಿಶೀಲಿಸಿ ಗುರುತಿಸಿರುವ 2,21,554.20 ಹೆಕ್ಟೇರ್ ಪ್ರದೇಶಗಳನ್ನು ಮತ್ತು ಪುನರಾರಚಿತ ತಜ್ಞರ ಸಮಿತಿ-1 ರಲ್ಲಿ ಸೇರ್ಪಡೆಯಾಗದೇ ಇರುವ ಆದರೆ ಕ್ಷೇತ್ರೀಯ ಮಾನದಂಡಗಳಿಗೆ ಅನುಗುಣವಾಗಿರುವ 1,08,632.73

L.H.H.
7/7/23

K. R. R. R.
7/7/23

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ಕರ್ನಾಟಕ ರಾಜ್ಯಪತ್ರ, ಶನಿವಾರ, ೨೧, ಮೇ, ೨೦೨೨

ಭಾಗ ೧

ರಾಜ್ಯ ಸರ್ಕಾರವು ಓದಲಾದ (2) ರ ಆದೇಶದಲ್ಲಿ, ವರದಿಯನ್ನು ಸಲ್ಲಿಸಲು ಪುನರರಚಿತ ತಜ್ಞರ ಸಮಿತಿ-1 (REC-1) ಅನ್ನು ರಚಿಸಿತ್ತು. ಸದರಿ ಪುನರರಚಿತ ತಜ್ಞರ ಸಮಿತಿ-1 ಒಟ್ಟು 9,94,881.11 ಹೆಕ್ಟೇರ್‌ಗಳನ್ನು ಡೀಮ್ಡ್ ಫಾರೆಸ್ಟ್ ಎಂದು ಗುರುತಿಸಿರುತ್ತದೆ. ಆದರೆ, ಪುನರರಚಿತ ತಜ್ಞರ ಸಮಿತಿ-1 ಸಲ್ಲಿಸಿದ ವರದಿಯಲ್ಲಿ ಶಾಸನಬದ್ಧ ಅರಣ್ಯಗಳನ್ನು ಪರಿಭಾವಿತ ಅರಣ್ಯಗಳೆಂದು ತಪ್ಪಾಗಿ ವರ್ಗೀಕರಿಸಿರುವುದರಿಂದ ಮತ್ತು ನಿಘಂಟು ವ್ಯಾಖ್ಯಾನದಂತೆ ಪರಿಭಾವಿತ ಅರಣ್ಯ ಪ್ರದೇಶಗಳನ್ನು ಯಾವುದೇ ಪೂರ್ವ ನಿರ್ಧಾರಿತ ಮಾನದಂಡಗಳನ್ನು ಅಳವಡಿಸದೇ ಗುರುತಿಸಿರುವುದರಿಂದ ಪುನರರಚಿತ ತಜ್ಞರ ಸಮಿತಿಯು ಗುರುತಿಸಿದ ಪ್ರದೇಶಗಳನ್ನು ಮರು ಪರಿಶೀಲಿಸಲು ನಿರ್ಧರಿಸಿ ಕಂದಾಯ ಮತ್ತು ಅರಣ್ಯಾಧಿಕಾರನೋಳಗೊಂಡ ಜಿಲ್ಲಾ, ವಿಭಾಗೀಯ ಮತ್ತು ರಾಜ್ಯ ಮಟ್ಟದ ಸಮಿತಿಗಳನ್ನು ರಚಿಸಿ ಓದಲಾದ (3) ರಲ್ಲಿ ಆದೇಶ ಹೊರಡಿಸಲಾಗಿರುತ್ತದೆ.

ಮುಂದುವರೆದು, ಮೇಲೆ ಓದಲಾದ (3) ರ ಆದೇಶದಲ್ಲಿ "The Committees will verify/review the areas included as 'Deemed Forests' in the report of Revised Expert Committee-I. The total extent of deemed forests should be categorised into a) Statutory forests b) recorded as 'forest' in Government records c) areas which are 'forests' as per dictionary definition based on field verification as per the criteria and methodology approved at Para (11) of Preamble. The Committees will also consider those areas not included in the Revised Expert Committee report as deemed forest, but eligible for inclusion based on Government records or approved field criteria" ಎಂದು ಆದೇಶಿಸಿರುತ್ತದೆ.

ಮೇಲೆ ಓದಲಾದ (3) ರ ಆದೇಶದಲ್ಲಿ ರಚಿಸಲಾದ ಜಿಲ್ಲಾ ಸಮಿತಿಗಳು ಪುನರರಚಿತ ತಜ್ಞರ ಸಮಿತಿಯ -1ರ ವರದಿಯಲ್ಲಿನ 9,94,881.11 ಹೆಕ್ಟೇರ್ ಪ್ರದೇಶಗಳನ್ನು ಆದೇಶದಲ್ಲಿ ನಿರ್ದಿಷ್ಟಪಡಿಸಿರುವ ಮಾನದಂಡಗಳನ್ವಯ ಅರಣ್ಯ ಗುಣಲಕ್ಷಣಗಳನ್ನು ಹೊಂದಿಲ್ಲದಿರುವುದು ಮತ್ತು 2 ಹೆಕ್ಟೇರ್ ಪ್ರದೇಶಗಳಿಗಿಂತ ಕಡಿಮೆ ಇರುವ ಪ್ರದೇಶ, ಇತ್ಯಾದಿಗಳನ್ನು ಪರಿಭಾವಿತ ಅರಣ್ಯವೆಂದು ಪರಿಗಣಿಸಿರುವುದನ್ನು ಪರಿಶೀಲಿಸಿ ಈ ಕೆಳಗಿನ ಕಾರಣಗಳೊಂದಿಗೆ ಗುರುತಿಸಿರುತ್ತದೆ.

ಕ್ರಮ ಸಂಖ್ಯೆ	ಕಾರಣಗಳು	ವಿಸ್ತೀರ್ಣ (ಹೆಕ್ಟೇರ್ ಗಳಲ್ಲಿ)
1.	ಕೂಡುವಿಕೆಯಲ್ಲಿನ ಮತ್ತು ಪರಿವರ್ತನೆಯಲ್ಲಿನ ದೋಷಗಳು (Totalling & Conversion Errors)	82,089.96
2.	ಸರ್ವೆ ನಂಬರ್‌ಗಳ ಪುನರಾವರ್ತನೆ (Survey numbers repetition)	27,604.61
3.	ಸರ್ವೆ ನಂಬರ್‌ನಲ್ಲಿ ಲಭ್ಯವಿಲ್ಲದ ಸರ್ಕಾರದ ಪ್ರದೇಶಗಳು (Government land not available in survey number)	43,357.50
4.	ಖಾಸಗಿ ಪಟ್ಟಾ (Private Patta)	38,796.20
5.	ಸರ್ವೆ ನಂಬರ್ ಅಸ್ತಿತ್ವದಲ್ಲಿದ್ದ/ನಮೂನೆ-50 ಮತ್ತು 53ರಡಿ ಸಾರ್ವಜನಿಕ ಉದ್ದೇಶಕ್ಕಾಗಿ ಮಂಜೂರಾದ ಪ್ರದೇಶಗಳು/ಪುನರ್ವಸತಿ ಪ್ರದೇಶಗಳು (Survey number not present/form 50 & 53 grants public community use/ rehabilitation area)	30,615.20
6.	ಮೀಸಲು ಅರಣ್ಯ ಪ್ರದೇಶ (Reserve forest area)	1,35,111.30

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111/17/23

Attache
5/1/23

12.	ಚಿತ್ರದುರ್ಗ	10066.00
13.	ದಕ್ಷಿಣ ಕನ್ನಡ	12181.78
14.	ದಾವಣಗೆರೆ	2017.37
15.	ಧಾರವಾಡ	497.89
16.	ಗದಗ	420.86
17.	ಹಾಸನ	18091.53
18.	ಹಾವೇರಿ	2518.39
19.	ಕಲಬುರಗಿ	12832.23
20.	ಯಾದಗಿರಿ	2133.29
21.	ಕೊಡಗು	10298.58
22.	ಕೊಪ್ಪಳ	13302.42
23.	ಮಂಡ್ಯ	32958.95
24.	ಮೈಸೂರು	6430.13
25.	ರಾಯಚೂರು	9003.41
26.	ಶಿವಮೊಗ್ಗ	36968.79
27.	ತುಮಕೂರು	13388.64
28.	ಉಡುಪಿ	10769.02
29.	ವಿಜಯಪುರ	325.23
30.	ಉತ್ತರಕನ್ನಡ	1106.08
ಒಟ್ಟು		330186.93

(ಎಂ. ಸತ್ಯವತಿ)

ಸರ್ಕಾರದ ಉಪ ಕಾರ್ಯದರ್ಶಿ
ಅರಣ್ಯ, ಪರಿಸರ ಮತ್ತು ಜೀವಿಶಾಸ್ತ್ರ, ಇಲಾಖೆ

PR-179

ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ನಡವಳಿಗಳು

ವಿಷಯ:- 2021-22ನೇ ಸಾಲಿನ 'ಕರ್ನಾಟಕ ರಾಜ್ಯ ಪರಿಸರ ಪ್ರಶಸ್ತಿ'
ನೀಡಲು ಆಯ್ಕೆ ಸಮಿತಿ ರಚಿಸುವ ಕುರಿತು.

ಪ್ರಸ್ತಾವನೆ:-

ಕರ್ನಾಟಕ ಸರ್ಕಾರವು ವಿಶ್ವ ಪರಿಸರ ದಿನಾಚರಣೆಯಂದು ಅರಣ್ಯ, ಜೀವಿಪರಿಸ್ಥಿತಿ ಮತ್ತು ಪರಿಸರ ಇಲಾಖೆ, ಜೀವಿಪರಿಸ್ಥಿತಿ ಮತ್ತು ಪರಿಸರ ವಿಭಾಗದಿಂದ ಪ್ರತಿ ವರ್ಷ ಪರಿಸರ ಸಂರಕ್ಷಣೆ ಮತ್ತು ವ್ಯವಸ್ಥಾಪನಾ ಕ್ಷೇತ್ರಗಳಲ್ಲಿ ಗಣನೀಯ ಸೇವೆ ಸಲ್ಲಿಸಿದ ವ್ಯಕ್ತಿ ಹಾಗೂ ಸಂಸ್ಥೆ (ಸರ್ಕಾರಿ/ಸರ್ಕಾರೇತರ, ಕಂಪನಿಗಳು, ಟ್ರಸ್ಟ್‌ಗಳು ಹಾಗೂ ಇತರೆ)ಗಳಿಗೆ ತಲಾ 1.00 ಲಕ್ಷ ನಗದು ಹಾಗೂ ಪ್ರಶಸ್ತಿ ಪ್ರಮಾಣ ಪತ್ರವನ್ನೊಳಗೊಂಡ ರಾಜ್ಯ ಪರಿಸರ ಪ್ರಶಸ್ತಿ ನೀಡಲಾಗುತ್ತದೆ. ಅದೇ ರೀತಿಯಾಗಿ 2021-22ನೇ ಸಾಲಿನ ಕರ್ನಾಟಕ ರಾಜ್ಯ ಪರಿಸರ ಪ್ರಶಸ್ತಿಗಾಗಿ ಅರ್ಹ ವ್ಯಕ್ತಿ ಹಾಗೂ ಸಂಸ್ಥೆಗಳಿಂದ ಅರ್ಜಿ/ನಾಮನಿರ್ದೇಶನಗಳನ್ನು ಆಹ್ವಾನಿಸಲಾಗಿದೆ. ಈ ಪ್ರಶಸ್ತಿಗಳನ್ನು ರಾಜ್ಯ ಮಟ್ಟದ/ ಕರಾವಳಿ ವಲಯ (ಶಿವಮೊಗ್ಗ, ಚಿಕ್ಕಮಗಳೂರು, ಮೈಸೂರು, ಕೊಡಗು, ಚಾಮರಾಜನಗರ, ಹಾಸನ, ದಕ್ಷಿಣಕನ್ನಡ ಜಿಲ್ಲೆ, ಉತ್ತರಕನ್ನಡ ಜಿಲ್ಲೆ ಮತ್ತು ಉಡುಪಿ ಜಿಲ್ಲೆಗಳು), ದಕ್ಷಿಣ ವಲಯ (ಮಂಡ್ಯ, ರಾಮನಗರ, ಬೆಂಗಳೂರು ನಗರ, ಬೆಂಗಳೂರು ಗ್ರಾಮಾಂತರ, ಕೋಲಾರ, ಚಿಕ್ಕಬಳ್ಳಾಪುರ, ತುಮಕೂರು, ದಾವಣಗೆರೆ ಮತ್ತು ಚಿತ್ರದುರ್ಗ ಜಿಲ್ಲೆಗಳು) ಮತ್ತು ಉತ್ತರ ವಲಯ (ಬೆಳಗಾವಿ, ಹಾವೇರಿ, ಧಾರವಾಡ, ಗದಗ, ಬಳ್ಳಾರಿ, ಬಾಗಲಕೋಟೆ, ವಿಜಯಪುರ, ವಿಜಯನಗರ,

11/11
7/7/23

Attaching
2/1/23

2

ಹೆಕ್ಟೇರ್ ಪ್ರದೇಶಗಳನ್ನು ಒಟ್ಟುಗೂಡಿಸಿ ಒಟ್ಟಾರೆ 3,30,186.93 ಹೆಕ್ಟೇರ್ (2,21,554.20+1,08,632.73) ಹೆಕ್ಟೇರ್ ಪ್ರದೇಶಗಳನ್ನು ಪರಿಭಾವಿತ ಅರಣ್ಯಗಳೆಂದು ಜಿಲ್ಲಾಮಟ್ಟದ ಸಮಿತಿಗಳು ಗುರುತಿಸಿ ಸಲ್ಲಿಸಿದ ವಿವರಗಳನ್ನು ಸಚಿವ ಸಂಪುಟದ ಅನುಮೋದನೆಯೊಂದಿಗೆ ಮಾನ್ಯ ಸರ್ವೋಚ್ಚ ನ್ಯಾಯಾಲಯಕ್ಕೆ ಅಫಿಡವಿಟ್ ಸಲ್ಲಿಸಲಾಗಿರುತ್ತದೆ.

ಮೇಲೆ ವಿವರಿಸಿದಂತೆ ಪರಿಭಾವಿತ ಅರಣ್ಯವೆಂದು ಗುರುತಿಸಿ ಮಾನ್ಯ ಸರ್ವೋಚ್ಚ ನ್ಯಾಯಾಲಯಕ್ಕೆ ಸಲ್ಲಿಸಲಾಗಿರುವ ಪ್ರದೇಶಗಳನ್ನು ಅರಣ್ಯೇತರ ಉದ್ದೇಶಗಳಿಗೆ ಬಳಕೆಯಾಗದಂತೆ ಸಂರಕ್ಷಿಸಿ ಅಭಿವೃದ್ಧಿಪಡಿಸುವುದು ಅವಶ್ಯಕವಾಗಿರುತ್ತದೆ. ಆದ್ದರಿಂದ ಈ ಕೆಳಗಿನಂತೆ ಆದೇಶಿಸಿದೆ.

**ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ಅಪಜೀ 185 ಎಫ್‌ಎಎಫ್ 2011,
ಬೆಂಗಳೂರು, ದಿನಾಂಕ: 05-05-2022**

ಪ್ರಸ್ತಾವನೆಯಲ್ಲಿ ವಿವರಿಸಿದ ಅಂಶಗಳ ಹಿನ್ನೆಲೆಯಲ್ಲಿ ನಿರ್ದಿಷ್ಟಪಡಿಸಿದ ಕ್ಷೇತ್ರಿಯ ಮಾನದಂಡಗಳನ್ವಯ ಜಿಲ್ಲಾಮಟ್ಟದ ಸಮಿತಿಗಳು ಗುರುತಿಸಿ, ಮಾನ್ಯ ಸರ್ವೋಚ್ಚ ನ್ಯಾಯಾಲಯಕ್ಕೆ ಸಲ್ಲಿಸಲಾಗಿರುವ ಈ ಆದೇಶಕ್ಕೆ ಲಗತ್ತಿಸಿರುವ ಅನುಬಂಧದಲ್ಲಿನ 3,30,186.93 ಹೆಕ್ಟೇರ್ ಪ್ರದೇಶಗಳನ್ನು ಸಂರಕ್ಷಿಸಿ ಅಭಿವೃದ್ಧಿಗೊಳಿಸುವ ದೃಷ್ಟಿಯಿಂದ "ಪರಿಭಾವಿತ ಅರಣ್ಯ ಪ್ರದೇಶಗಳು (Deemed Forests)" ಎಂದು ಅಧಿಸೂಚಿಸಿ ಆದೇಶಿಸಿದೆ.

ಕರ್ನಾಟಕ ರಾಜ್ಯಪಾಲರ ಆದೇಶಾನುಸಾರ
ಮತ್ತು ಅವರ ಹೆಸರಿನಲ್ಲಿ,

(ಎಂ. ಸತ್ಯವತಿ)

ಸರ್ಕಾರದ ಉಪ ಕಾರ್ಯದರ್ಶಿ
ಅರಣ್ಯ ಪರಿಸರ ಮತ್ತು ಜೀವಿಶಾಸ್ತ್ರ, ಇಲಾಖೆ

ಅನುಬಂಧ

(ಆದೇಶ ಸಂಖ್ಯೆ: ಅಪಜೀ 185 ಎಫ್‌ಎಎಫ್ 2011, ದಿನಾಂಕ: 05-05-2022 ರ ಅನುಬಂಧ)

ಜಿಲ್ಲಾವಾರು ಪರಿಭಾವಿತ ಅರಣ್ಯ ಪ್ರದೇಶಗಳ ವಿವರ:

ಕ್ರಮ ಸಂಖ್ಯೆ	ಜಿಲ್ಲೆಯ ಹೆಸರು	ವಿಸ್ತೀರ್ಣ (ಹೆಕ್ಟೇರ್‌ಗಳಲ್ಲಿ)
1.	ಬಾಗಲಕೋಟೆ	317.90
2.	ಬೆಳಗಾವಿ	11078.50
3.	ಬಳ್ಳಾರಿ	12135.36
4.	ಬೆಂಗಳೂರು ಗ್ರಾಮಾಂತರ	3416.49
5.	ರಾಮನಗರ	3389.99
6.	ಬೆಂಗಳೂರು ನಗರ	2166.04
7.	ಬೀದರ್	16954.19
8.	ಚಾಮರಾಜನಗರ	7514.07
9.	ಕೋಲಾರ	4986.70
10.	ಚಿಕ್ಕಬಳ್ಳಾಪುರ	20016.99
11.	ಚಿಕ್ಕಮಗಳೂರು	52900.11

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11/11
7/13

11/11
7/13

2877	Chamarajanagar	Hanur	Kollegal	Hanur	Mangala	67	12.40
2878	Chamarajanagar	Hanur	Kollegal	Hanur	Mangala	31	2.44
2879	Chamarajanagar	Hanur	Kollegal	Hanur	Hullepura	437	1.87
2880	Chamarajanagar	Hanur	Kollegal	Hanur	Alagumoolle	138 & 139	37.29
2881	Chamarajanagar	Hanur	Kollegal	Hanur	Bhataguppe	75	6.71
2882	Chamarajanagar	Hanur	Kollegal	Palya	Chikkinduvadi	80	181.00
2883	Chamarajanagar	Hanur	Kollegal	Palya	Ikkadahalli	615	43.40
2884	Chamarajanagar	Hanur	Kollegal	Palya	Ikkadahalli	48A	35.41
2885	Chamarajanagar	Hanur	Kollegal	Palya	Ikkadahalli	48C	0.77
2886	Chamarajanagar	Hanur	Kollegal	Palya	Chikkailur	95	33.16
2887	Chamarajanagar	Hanur	Kollegal	Palya	Chikkailur	95/1	3.75
2888	Chamarajanagar	Hanur	Kollegal	Palya	Chikkailur	95/4	1.54
2889	Chamarajanagar	Hanur	Kollegal	Palya	Singanallur	1	45.54
2890	Chamarajanagar	Hanur	Kollegal	Palya	Boodabalu	148	2.00
2891	Chamarajanagar	Hanur	Kollegal	Palya	Boodabalu	149/1A	2.45
2892	Chamarajanagar	Hanur	Kollegal	Palya	Boodabalu	150	1.00
2893	Chamarajanagar	Hanur	Kollegal	Palya	Boodabalu	31	2.00
2894	Chamarajanagar	Hanur	Kollegal	Palya	Boodabalu	32/A1A1	10.03
2895	Chamarajanagar	Hanur	Kollegal	Palya	Boodabalu	XX	10.00
2896	Chamarajanagar	Hanur	Kollegal	Palya	Ikkadahalli	115/A1	3.46
2897	Chamarajanagar	Hanur	Kollegal	Palya	Ikkadahalli	115/B1	0.17
2898	Chamarajanagar	Hanur	Kollegal	Palya	Ikkadahalli	115/C	0.37
2899	Chamarajanagar	Hanur	Kollegal	Palya	Ikkadahalli	116/B5	53.88
2900	Kolar	Bangarpet	Bangarpet	Kasaba	Ithandlahalli	151	23.32
2901	Kolar	Bangarpet	Bangarpet	Kyasamballi	Balagere	15	31.25
2902	Kolar	Bangarpet	Bangarpet	Kasaba	Bavarahalli	14	19.25
2903	Kolar	Bangarpet	Bangarpet	Kamasamudra	Bodagurki	22	126.00
2904	Kolar	Bangarpet	Bangarpet	Kamasamudra	Boggalahalli	9/1,	40.00
2905	Kolar	Bangarpet	Bangarpet	Kyasamballi	Doddakallahalli	88	65.00
2906	Kolar	Bangarpet	Bangarpet	Robertsonpet	Doddarahalli	132	21.35
2907	Kolar	Bangarpet	Bangarpet	Kamasandra	Donimadagu	68	42.00
2908	Kolar	Bangarpet	Bangarpet	Robertsonpet	Hunagunda	45	18.00
2909	Kolar	Bangarpet	Bangarpet	Robertsonpet	Hunukunda	45/p1	4.24
2910	Kolar	Bangarpet	Bangarpet	Robertsonpet	Kamanddalahalli	10	17.00
2911	Kolar	Bangarpet	Bangarpet	Kamasandra	Keermade	22/p1	134.00
2912	Kolar	Bangarpet	Bangarpet	Kyasamballi	Kempapura	165/P1	52.50
2913	Kolar	Bangarpet	Bangarpet	Robertsonpet	Madamuthnahalli	45	46.00
2914	Kolar	Bangarpet	Bangarpet	Kamasamudra	Mustrahalli	60/P1	52.50
2915	Kolar	Bangarpet	Bangarpet	Kasaba	Naralekere	28/P1	32.00
2916	Kolar	Bangarpet	Bangarpet	Betamangala	Nemahalli	109	20.12
2917	Kolar	Bangarpet	Bangarpet	Kyasamballi	Pilavara	98	120.00
							7514.07

2918	Kolar	Bangarpet	Bangarpet	Kasaba	Soolikkunte	50,54,55,56	91.50
2919	Kolar	Bangarpet	Bangarpet	Betamangala	Thamasandra	128	55.20
2920	Kolar	Bangarpet	Bangarpet	Kamasandra	Thanamadagu	5	20.00
2921	Kolar	Bangarpet	Bangarpet	Kasaba	Yalaburki		
2922	Kolar	Kolar	Kolar	Huttur	Thimmapura	75	17.28
2923	Kolar	Kolar	Kolar	Vokkaleri	Agrahara	39	34.00
2924	Kolar	Kolar	Kolar	Vokkaleri	Arabikothanur	152	172.05
2925	Kolar	Kolar	Kolar	Kasaba	Doddaayur	76	12.14
2926	Kolar	Kolar	Kolar	Vemagal	Kuteri	110	15.00
2927	Kolar	Kolar	Kolar	Vokkaleri	Madderi	175	147.77
2928	Kolar	Kolar	Kolar	Vemagal	Mangasandra	90	46.54
2929	Kolar	Malur	Malur	Kasaba	Vemagal	27	13.74
2930	Kolar	Malur	Malur	Kasaba	Balinenahalli		10.00
2931	Kolar	Malur	Malur	Kasaba	Bellavi		15.00
2932	Kolar	Malur	Malur	Tekal	Chikkanayakanahalli	36	37.33
2933	Kolar	Malur	Malur	Kasaba	Hasandahalli		20.00
2934	Kolar	Malur	Malur	Kasaba	Manishetihalli		15.00
2935	Kolar	Malur	Malur	Masti	Masthi		20.00
2936	Kolar	Malur	Malur	Tekal	Mittaganahalli	39	33.74
2937	Kolar	Malur	Malur	Kasaba	Ramapur		20.00
2938	Kolar	Malur	Malur	Kasaba	Yeshwanthapura	14	16.59
2939	Kolar	Malur	Malur	Kasaba	Yeshwanthapura	16	30.49
2940	Kolar	Mulbagal	Mulbagal	Duggasandra	Amblikal	96	7.79
2941	Kolar	Mulbagal	Mulbagal	Avani	Avani	2	80.94
2942	Kolar	Mulbagal	Mulbagal	Holur	Bylahalli	31	234.40
2943	Kolar	Mulbagal	Mulbagal	Avani	Devarayasamudra	199/P2	301.09
2944	Kolar	Mulbagal	Mulbagal	Kasaba	Doddabandahalli	7/P1	39.10
2945	Kolar	Mulbagal	Mulbagal	Duggasandra	Gokunte	102/P1	77.20
2946	Kolar	Mulbagal	Mulbagal	Kasaba	Kadripura	49/P1	30.76
2947	Kolar	Mulbagal	Mulbagal	Avani	Kothamangala	15	124.00
2948	Kolar	Mulbagal	Mulbagal	Duggasandra	Kurudumale	160	20.23
2949	Kolar	Mulbagal	Mulbagal	Duggasandra	Kurudumale	171	3.24
2950	Kolar	Mulbagal	Mulbagal	Duggasandra	Kurudumale	172	178.47
2951	Kolar	Mulbagal	Mulbagal	Kasaba	Lingapura	69/P1	24.28
2952	Kolar	Mulbagal	Mulbagal	Tayaluru	Mattahalli	24	15.00
2953	Kolar	Mulbagal	Mulbagal	Byrakuru	Musturu	69	3.30
2954	Kolar	Mulbagal	Mulbagal	Duggasandra	Nachagundanahalli	94	16.19
2955	Kolar	Mulbagal	Mulbagal	Duggasandra	Nachakondanahalli	94/P1	136.95
2956	Kolar	Mulbagal	Mulbagal	Tayaluru	Nernahalli	3	3.70
2957	Kolar	Mulbagal	Mulbagal	Duggasandra	Nichnagunte	55	97.13
				Duggasandra	Thavarekere	186	14.75

2958	Kolar	Srinivasapur	Srinivasapur	Ronuru	Hodaligomala	31/P2	160.45
2959	Kolar	Srinivasapur	Srinivasapur	Yelduru	Hogalakere	161	10.79
2960	Kolar	Srinivasapur	Srinivasapur	Kasaba	Kalluru	31	69.05
2961	Kolar	Srinivasapur	Srinivasapur	Kasaba	Kalluru	38	36.58
2962	Kolar	Srinivasapur	Srinivasapur	Kasaba	Kasaba	86	5.20
2963	Kolar	Srinivasapur	Srinivasapur	Kasaba	Kasaba	87	97.18
2964	Kolar	Srinivasapur	Srinivasapur	Kasaba	Kasaba	88	63.82
2965	Kolar	Srinivasapur	Srinivasapur	Kasaba	Kasaba	89	17.03
2966	Kolar	Srinivasapur	Srinivasapur	Royalpad	Kasaba	141	12.43
2967	Kolar	Srinivasapur	Srinivasapur	Royalpad	Kataguntapalli	1	132.81
2968	Kolar	Srinivasapur	Srinivasapur	Ronuru	Kataguntapalli	178 P2/P1	18.86
2969	Kolar	Srinivasapur	Srinivasapur	Ronuru	Maniganahalli	109	64.10
2970	Kolar	Srinivasapur	Srinivasapur	Ronuru	Maniganahalli	113/P1	60.11
2971	Kolar	Srinivasapur	Srinivasapur	Ronuru	Maniganahalli	115/P1	23.21
2972	Kolar	Srinivasapur	Srinivasapur	Royalpad	Pulakuntlapalli	43/1	8.75
2973	Kolar	Srinivasapur	Srinivasapur	Yelduru	Thinnalli	162/1	22.75
2974	Kolar	Bangarpet	Bangarpet		Badamakanahalli	123	44.19
2975	Kolar	Bangarpet	Bangarpet		Badamakanahalli	118	0.50
2976	Kolar	Bangarpet	Bangarpet		Gollahalli	197	28.00
2977	Kolar	Bangarpet	Bangarpet		Gollahalli	198	11.05
2978	Kolar	Bangarpet	Bangarpet		Gollahalli	199	0.10
2979	Kolar	Bangarpet	Bangarpet		Madimayakanahalli	50	61.59
2980	Kolar	Bangarpet	Bangarpet		Madimayakanahalli	65	0.04
2981	Kolar	Bangarpet	Bangarpet		Madimayakanahalli	77	0.12
2982	Kolar	Bangarpet	Bangarpet		Madimayakanahalli	75	1.31
2983	Kolar	Bangarpet	Bangarpet		Isandra	36	153.94
2984	Kolar	Bangarpet	Bangarpet		Kadarigowdanakote	121	25.22
2985	Kolar	Bangarpet	Bangarpet		Kadarigowdanakote	120	140.62
2986	Kolar	Bangarpet	Bangarpet		Kadarigowdanakote	119	29.67
2987	Kolar	Bangarpet	Bangarpet		Ghattakamadenahalli	25	106.98
2988	Kolar	Bangarpet	Bangarpet		Ghattakamadenahalli	26	16.29
2989	Kolar	Bangarpet	Bangarpet		Ghattakamadenahalli	400	0.52
2990	Kolar	Bangarpet	Bangarpet		Ghattakamadenahalli	413	0.40
2991	Kolar	Bangarpet	Bangarpet		Ghattakamadenahalli	401	0.40
2992	Kolar	Bangarpet	Bangarpet		Ghattakamadenahalli	24	2.02
2993	Kolar	Bangarpet	Bangarpet		Reddyhalli	56	38.49
2994	Kolar	Bangarpet	Bangarpet		Dodrahalli	132	63.17
2995	Kolar	Bangarpet	Bangarpet		Dodrahalli	131	7.36

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2996	Kolar		Bangarpet		Doddurukarapanaha Ili	6	21.57	
2997	Kolar		Bangarpet		Doddurukarapanaha Ili	7	153.56	
2998	Kolar		Bangarpet		Madamuttanahalli	58	81.78	
2999	Kolar		Bangarpet		Madamuttanahalli	130	1.76	
3000	Kolar		Bangarpet		Hunkunda	45	76.51	4986.70
3001	Chickballapur	Chickballapur	Chickballapur	Mandikal	Joladarashi	2	82.66	
3002	Chickballapur	Chickballapur	Chickballapur	Mandikal	Yadarihalli	6	113.86	
3003	Chickballapur	Chickballapur	Chickballapur	Mandikal	Anemadagu	72	74.19	
3004	Chickballapur	Chickballapur	Chickballapur	Kasaba	Ankanagondi	98	29.67	
3005	Chickballapur	Chickballapur	Chickballapur	Kasaba	Arikere	10	69.28	
3006	Chickballapur	Chickballapur	Chickballapur	Nandi	Chokkahalli	113	1.62	
3007	Chickballapur	Chickballapur	Chickballapur	Kasaba	Doddapyalagurki	55	8.52	
3008	Chickballapur	Chickballapur	Chickballapur	Kasaba	Golladoddi	40	79.06	
3009	Chickballapur	Chickballapur	Chickballapur	Mandikal	Gudasihalli	9	99.23	
3010	Chickballapur	Chickballapur	Chickballapur	Kasaba	Kalavara	35	8.23	
3011	Chickballapur	Chickballapur	Chickballapur	Nandi	Kanivenarayanapura	39	178.20	
3012	Chickballapur	Chickballapur	Chickballapur	Nandi	Kulamenahalli	59	93.14	
3013	Chickballapur	Chickballapur	Chickballapur	Nandi	Kulamenahalli	61	100.50	
3014	Chickballapur	Chickballapur	Chickballapur	Kasaba	Marappanahalli	99	48.63	
3015	Chickballapur	Chickballapur	Chickballapur	Kasaba	Marappanahalli	100	61.12	
3016	Chickballapur	Chickballapur	Chickballapur	Nandi	Nallappanahalli	87	79.07	
3017	Chickballapur	Chickballapur	Chickballapur	Nandi	Nandi Kalavara	104	6.56	
3018	Chickballapur	Chickballapur	Chickballapur	Kasaba	Puttathimmanahalli	9	18.69	
3019	Chickballapur	Chickballapur	Chickballapur	Nandi	Ragi Makalahalli	34	41.82	
3020	Chickballapur	Chickballapur	Chickballapur	Mandikal	Ramapattana	99	91.96	
3021	Chickballapur	Chickballapur	Chickballapur	Kasaba	Thippenahalli	83	24.72	
3022	Chickballapur	Chickballapur	Chickballapur	Mandikal	Udagirinallappanahalli	16	45.03	
3023	Chickballapur	Chickballapur	Chickballapur	Mandikal	Yaramarenahalli	182	93.61	
3024	Chickballapur	Chickballapur	Chickballapur	Mandikal	Yaramarenahalli	201	54.78	
3025	Chickballapur	Bagepalli	Bagepalli	Mittemari	Bodikadirepalli	66	81.94	
3026	Chickballapur	Bagepalli	Bagepalli	Mittemari	Booragamadagu	75	23.00	
3027	Chickballapur	Bagepalli	Bagepalli	Kasaba	Chinnepalli Tank	59	13.03	
3028	Chickballapur	Bagepalli	Bagepalli	Kasaba	Chinnepalikerere	59	13.03	
3029	Chickballapur	Bagepalli	Bagepalli	Kasaba	Hosahudyakere	150	43.13	
3030	Chickballapur	Bagepalli	Bagepalli	Mittemari	Julapalya	250	100.52	
3031	Chickballapur	Bagepalli	Bagepalli	Kasaba	Kadirannagaripalli	20	42.71	
3032	Chickballapur	Bagepalli	Bagepalli	Kasaba	Kadirannagaripalli	24	21.44	

Annexure IV (a)
Statement of Major unclassified Forests in Kolar Forest Division

Sl.No.	Range	Name of the unclassified forests	Village	Extent(Ha.)	Remarks
1	Bangarpet	Bangere	Bangere	19.30	
2		Chikkapommandahalli	Chikka pommandahalli	19.02	
3		Ukkunda	Ukkunda	38.05	
4		karabele	Karabele	20.23	Attached to karabele plantation
5		Doddakallahalli	Doddakallahalli	28.61	Attached to Doddakallahalli plantation
		Other Smaller patches	Kapapura		
6	Kolar	Total	-	9.39	
7		Mangasandra	Mangasandra	134.60	
		Doddaiyyuru	Doddaiyyuru	46.54	Attached to Antaraganga block D
		Other Smaller patches	-	12.14	Attached to Laxmisagara plantation(Malur Range)
8		Total	-	69.55	
9	Malur	Yeshawanthapura	Yeshawanthapura	128.23	
10		Chikkanayakanahalli	Chikkanayakanahalli	30.70	Attached to Ramachandrapura plantation
		Mittaganahalli	Mittaganahalli	47.81	Attached to Nutrive forest
		Other Smaller patches	-	33.96	
11		Total	-	436.68	
12		Devaraya samudra	Devarayasamudra	549.15	
				301.09	
				2.02	
13	Mulabagal	Kurudumale	Kurudumale	20.23	
14		Avani	Avani	3.24	
15		Nachagundiahalli	Nachagundiahalli	178.47	
16		S.Bisanahalli	S.Bisanahalli	80.94	
17		Thavarekere	Thavarekere	80.33	Attached to Agara SF
18		Oorukurite Mitturu	O.Mitturu	131.32	
	Agara	Various villages	72.48		
			25.00	Attached to Agara SF	
			373.53		

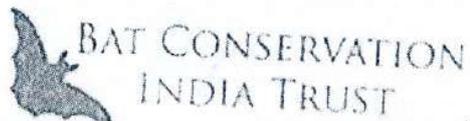
Conservation Action Plan: Kolar Leaf Nosed Bat Conservation Reserve

A detailed recommendation on the short-term conservation action plan to prevent extinction of Kolar Leaf-Nosed Bat based on our preliminary study conducted between February 2021 to June 2021.



RAJESH PUTTASWAMAIAH

January 2022



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Conservation Action Plan: Kolar Leaf Nosed Bat Conservation Reserve

2023

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Conservation Action Plan: Kolar Leaf Nosed Bat Conservation Reserve

EXECUTIVE SUMMARY

The cave in the "Kolar Leaf Nosed Bat Conservation Reserve" hosts about six species of bats belonging to three families. Of the six species of bats found in the reserve, the Kolar Leaf Nosed Bat (*Hipposideros hypophyllus*) is Critically Endangered and Durga Das's Leaf nosed Bat (*Hipposideros durgadasi*) is Vulnerable, while the other species like Schneider's Leaf nosed Bat (*Hipposideros speoris*), Fulvus Leaf-nosed Bat (*Hipposideros fulvus*), Lesser Mouse-Tailed Bat (*Rhinopoma hardwickii*) and Blyth's horseshoe bat (*Rhinolophus lepidus*) are classified as Least Concern. The cave hosts about 600-800 individual bats in total, of which the Kolar Leaf-Nosed Bat (*Hipposideros hypophyllus*) and the Durga Das's Leaf-nosed Bat (*Hipposideros durgadasi*) are estimated to number in the range of 200-300 each based on emergence count, roost count and ultrasound recording interval frequency at cave entrance.

The Kolar Leaf-Nosed Bat (*Hipposideros hypophyllus*) is highly endemic and was discovered in 1994 in two caves which were 25 Km apart from each other. For nearly two decades there was no further study or assessment of the species until early 2012 when Dr. Rohit Chakravarty from National Center for Biological Sciences published an article on Sanctuary Asia magazine about his visit to the cave. In 2014 Dr. Bhargavi Srinivasulu and her team from Osmania University carried out detailed research and published a report. The research conducted by Dr. Bhargavi Srinivasulu, and team helped bring necessary attention to the species and indicated that the Kolar Leaf-Nosed Bat had gone locally extinct from the cave at Theeralli, Kolar.

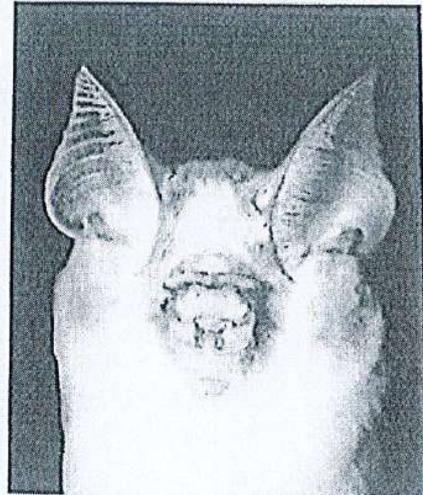


Figure 1: Kolar Leaf-Nosed Bat

To save the remaining bats, the district administration helped cease the granite quarry/mining activities in 2014. The Karnataka Forest Department took initiatives and declared all the government owned land around the cave as Conservation Reserve in 2019. While this is a first and great step towards protection of the species, there is dire need to take further steps to enable long term protection. The reserve has been fenced with barb wires to prevent unauthorized access. However, there are still potential hunting threats due to perceived medicinal properties to treat anemia in children. There is fear among some of the community members adjoining the reserve that their agricultural land would be acquired which would impact their livelihood.

Effective conservation steps will not only help us prevent the extinction of the Kolar Leaf-Nosed Bat (*Hipposideros hypophyllus*) but also the Durga Das's Leaf-nosed Bat (*Hipposideros durgadasi*). To develop a conservation action plan, we carried out preliminary research to understand their foraging area, diet preferences, and other ecological behavior's. A more detailed study needs to be carried out to develop a long-term conservation action plan.

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Conservation Action Plan: Kolar Leaf Nosed Bat Conservation Reserve

INTRODUCTION

The notification of "Kolar Leaf Nosed Bat Conservation Reserve" has brought a much-needed protection to the last remaining roost of the Kolar Leaf-Nosed Bat (*Hipposideros hypophyllus*). The Conservation Reserve is carved out of the land that belongs to the State Government of Karnataka and is shared by Hanumanahalli and Betagerahalli of Mulbagal Taluk, Kolar District. The Conservation Reserve is spread across an area of 90.25 Ha (223 acres) of which 55% falls within the boundaries of Hanumanahalli and 45% falls within the boundaries of Betagerahalli. The Conservation Reserve comprises primarily of rocky outcrop, scrub land and water bodies (lake & ponds).

Landscape type	Extent of land	Ratio of land	Survey No.'s
Rocky outcrop	37.58 Ha	40%	103
Scrub land	30.84 Ha	35%	35 & 66
Water bodies (lake & ponds)	11.05 Ha	25%	101, 107 and 70

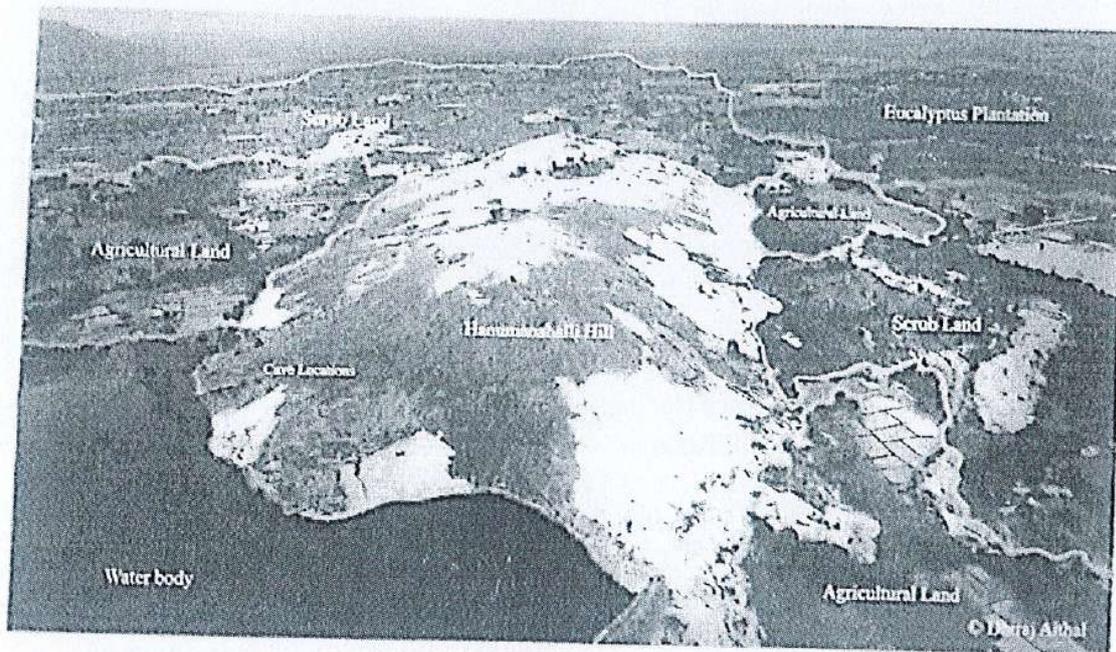


Figure 2: Aerial view of the Kolar Leaf Nosed Bat Conservation Reserve and its surrounding habitats.

Though bats form nearly 30% (130 of 427) of mammal species found in India, there is hardly any studies carried out to understand their ecology. The Kolar Leaf-Nosed Bat (*Hipposideros hypophyllus*) is one such most critically endangered bat. Their estimated population size and distribution area is so limited that these bats are on the brink of extinction. While the previous research project by Dr. Bhargavi and team have helped us understand better about the conservation status of bats and bring in measures to protect their roost site, as of now there was no scientific evidence on the extent of the foraging range, preferred habitat, roosting requirements, ambient temperature and humidity of the caves and diet preferences of these bats

Conservation Action Plan: Kolar Leaf Nosed Bat Conservation Reserve

The cave hosts multiple species of bats as listed below and majority of them fall within the same family of Hipposideridae. At present it is not known if the prey base of these bat species overlaps with each other's or if there is clear demarcation which prevents competition for food. If the habitat and roost site remain same for four species of Hipposideros then there should not ideally be any competition for food. Also, the foraging area of the Kolar Leaf Nosed Bat and the Durga Das's Leaf-nosed Bat is expected to be much wider comprising of the adjoining agricultural and plantation lands and not just the protected area (Refer Figure 4). As these bats have been surviving in this landscape for years together any change in land use like conversion of agricultural land into plantation could have a negative impact on insect diversity or alter the source of food thereby indirectly being counterproductive for our conservation measures.



Figure 3. Durga Das's Leaf-nosed Bat

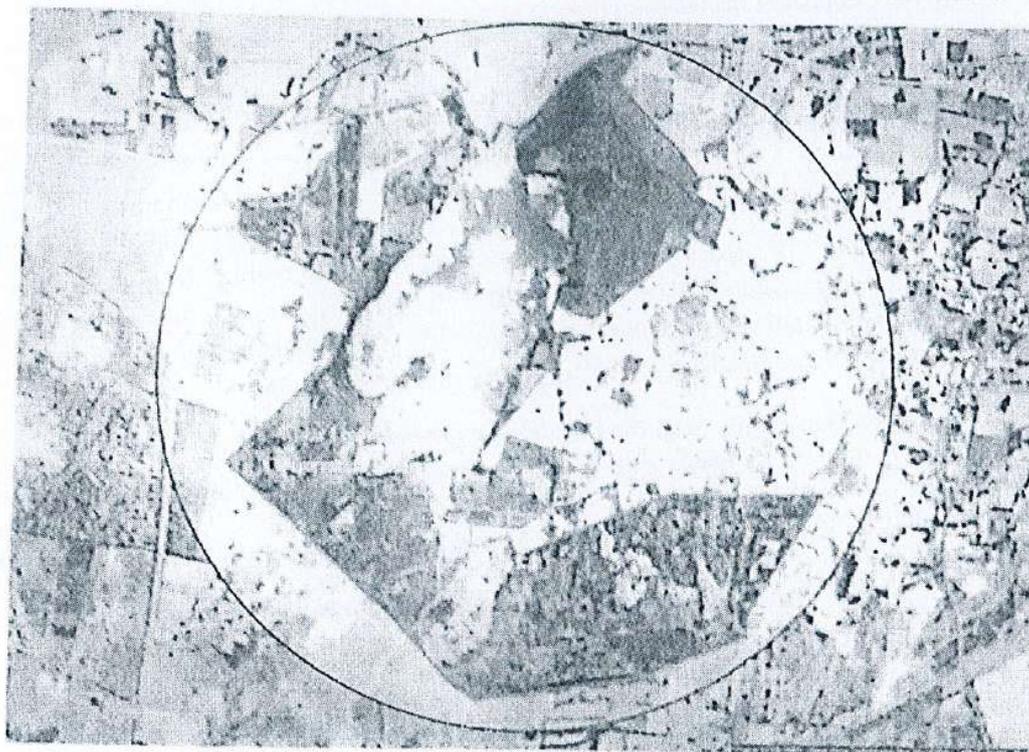


Figure 4. Graphical representation of Kolar Leaf Nosed Bat Conservation Reserve and minimum foraging area

Legend:

- **Green Circle:** The circle depicts the potential minimum foraging area.
- **Area enclosed in red border:** Depicts the area notified under Conservation Reserve.

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Conservation Action Plan: Kolar Leaf Nosed Bat Conservation Reserve

List of bat species and their estimated population found in this cave.

No	Common Name	Scientific Name	IUCN Status	Estimated Population
1	Kolar Leaf-Nosed Bat	<i>Hipposideros hypophyllus</i>	Critically Endangered	100-150
2	Durga Das's Leaf-nosed Bat	<i>Hipposideros durgadasi</i>	Vulnerable	100-150
3	Schneider's Leaf-nosed Bat	<i>Hipposideros speoris</i>	Least Concern	200-250
4	Fulvus Leaf-nosed Bat	<i>Hipposideros fulvus</i>	Least Concern	50-75
5	Lesser Mouse-Tailed Bat	<i>Rhinopoma hardwickii</i>	Least Concern	5-15
6	Blyth's horseshoe bat	<i>Rhinolophus lepidus</i>	Least Concern	5-15

The insectivorous bats are natural pest control and provide ecological services to farmers by consuming various kinds of pests from agricultural fields thereby increasing the yield. Hence, it is important to protect the bats and their habitats for our own good.

RESEARCH METHODOLOGY

We carried out acoustic survey and visual observations to understand their foraging area, diet preferences and other ecological behavior's. The surveys were conducted between April 2021 and June 2021 around the Kolar Leaf Nosed Bat Conservation Reserve. No activity was conducted between July 2021 to October 2021 due to heavy rains in the region. We also surveyed similar habitats across Kolar district to search for other caves and population of the Kolar Leaf Nosed Bat which hasn't yielded any positive results so far.

An area covering 2km radius from the hill was considered for initial survey, for which grids were applied. A total of 150 grids with each grid covering 1.22sq. area were prepared. These grids covered variety of vegetations like agricultural land, built up area like roads and houses, agriculture land, waterbody, and Eucalyptus plantation. Grids were covered diagonally which measured about 0.43 km in diagonal length using a handheld acoustic bat call detectors and recorders. Tiny grids covering less than 0.33km were surveyed on their outer edge.

To know the flight pattern of bats, they were surveyed throughout their potential active duration, 6PM to 6AM. This duration was divided into 3 time zones, viz., 18:00 hours to 22:00 hours, 22:00 hours to 02:00 hours, and then from 02:00 hours to 06:00 hours. All grids were surveyed across the three time zones, and three sets to gather minimum data points. The specific habitat type of the grid along with the geocoordinates were recorded for further analysis.

Few passive recorders like Audiomoth and Song Meter 4 Mini Bat were also deployed for few days and were suspended after few devices were stolen.

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Conservation Action Plan: Kolar Leaf Nosed Bat Conservation Reserve

Grds

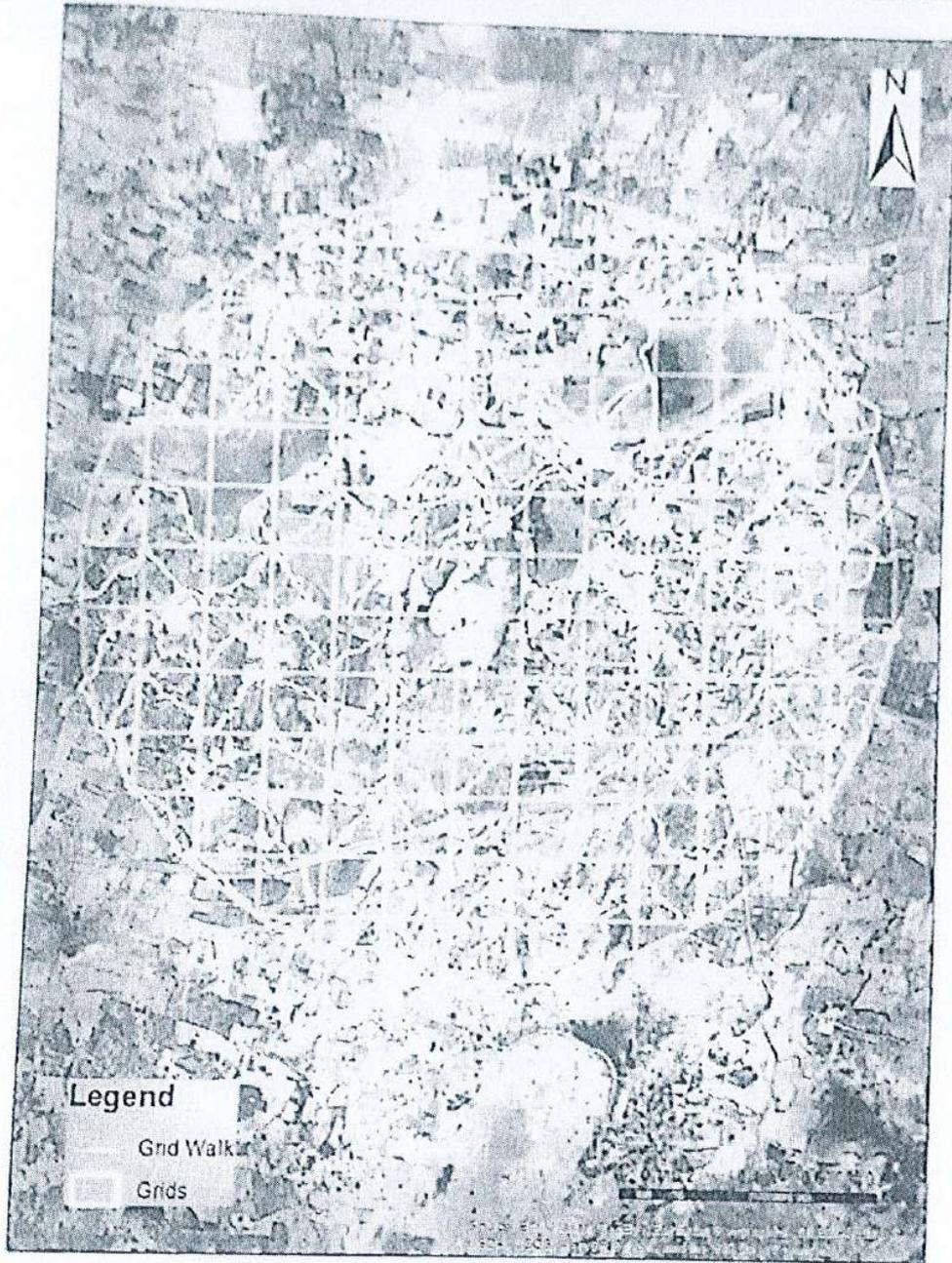


Figure 5: Map depicting the grids and the transects covered by researchers for acoustic survey

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RESULTS

The acoustic survey carried out did not yield any positive outcomes in identifying the actual foraging area of the Kolar Leaf Nosed Bats due to limitations in the acoustic devices. However, the visual surveys and tracking of the dispersal route from the caves have provided some information to the extent where the bats are flying towards and dispersing to wider area. Based on the visual observations and the coordinates captured we have mapped the areas where the bats were sighted.

These observations indicate that the bats fly along the line of the hill on either side and do not fly neither above the hill nor across the lake. The bats after crossing the hill then spread in 2-3 directions flying within 2-7 ft from the ground and cling on to the line of bush or trees and seldom fly into open across the paddy or ragi field. The bats fly across the paddy or ragi field only if they need to cross from one tree patch to another.

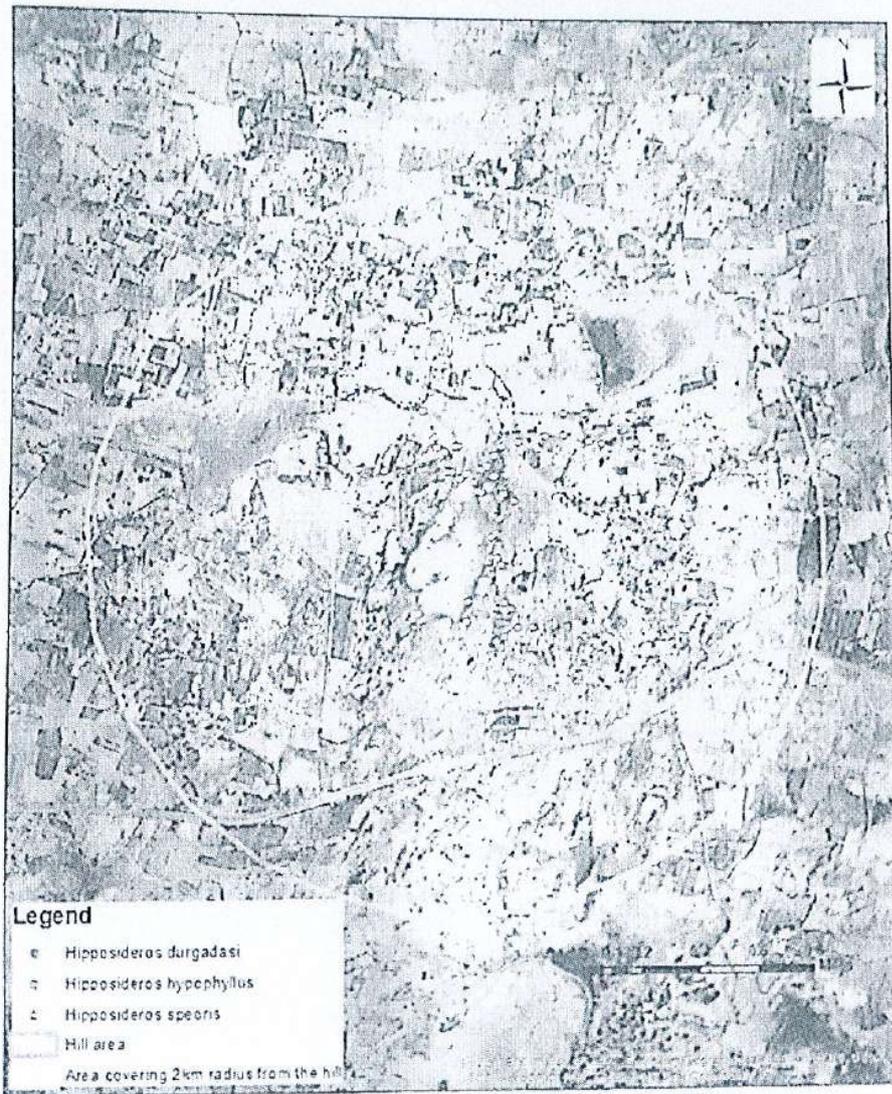


Figure 6: The map indicates the path used by Kolar Leaf Nosed bat and Durgadas Leaf Nosed bat for foraging.

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Conservation Action Plan: Kolar Leaf Nosed Bat Conservation Reserve

We have noticed the Kolar Leaf Nosed bats forage around bushes and under the canopy of trees with special preference to Tamarind (*Tamarindus indica*), Mango (*Mangifera indica*) and Flange (*Millettia pinnata*). These bats were never observed in and around the Nilgiri plantations which clearly indicates that the Nilgiri plantations around the reserve do not provide any ecological value.

To assess the exact range of their foraging area we will need to carryout further studies using advanced technologies like radio telemetry and deploy tags of the bats. We can first deploy the tags on Schneider's Leaf Nosed Bats (*Hipposideros speoris*) which is classified as Least Concern by IUCN to assess the impact of tags on bats. Once we know that the bats are not impacted with the tags then we can deploy the tags on 1-2 Kolar Leaf Nosed Bats.

We have surveyed the nearby hills like Vrushabadri (Devarayasamudra) and Avani to check if these hills have any caves that host the Kolar Leaf Nosed bats. Though we have identified few caves and karsts, we haven't come across any cave/karsts that host the Kolar Leaf Nosed bat or the Durgadas' Leaf Nosed bats. But other *Hipposideros* species have been found and there is high likely hood of potential expansion of the population into this region. The Vrushabadri (Devarayasamudra) and Avani hills also hosts many species of bats like *Hipposideros lankadiva*, *Hipposideros galeritus*, *Hipposideros speoris*, *Megaderma lyra*, *Taphozous melanopogon*, *Rhinopoma hardwickii*, and *Rhinolophus beddomi*. In our recent survey we have sighted other important fauna like Leopard, Jungle Cat, Blackbuck, Black Eagle, Red Spurfowl, Yellow Throated Bulbul, etc.

Considering the rich diversity of fauna, we recommend both these hills also be included as part of Kolar Leaf Nosed Bat Conservation Reserve.

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CONSERVATION ACTIONS

We recommend the short term and immediate conservation action plans to be strategized under the following four areas. A detailed long-term conservation action plan especially around habitat management will be drawn after completion of a detailed research on potential foraging area, genetic viability, and preferred prey base.

1. **Deterrence:** To prevent any unauthorized entry to the cave.
 - a) **Fencing:** Installation of chain link fence with an access gate 10ft around the cave entrances to prevent people from entering the cave for hunting (perceived medicinal properties).
 - b) **Surveillance Camera:** Installation of CCTV camera with motion sensor (with power backup) to detect any human movement and notification of intrusion. The notification triggers can be programmed to your office number. The videos can be live streamed for monitoring by the DCF office.

2. **Monitoring:** To monitor the cave and to ensure the area is not impacted with any change in land use.
 - a) **Deployment of full-time guard:** Deputation of two full-time guards to keep an eye on any unauthorized entry and to keep a check on the cave for any intrusion. At present only one temporary guard has been deployed.
 - b) **Assessment of presence through bat calls:** Ensuring the presence of Kolar leaf nosed bats are tracked and monitored would be very critical for an efficient management of the reserve. Since the bats cannot be identified in flight and in darkness by sight, we have to use non-invasive techniques like bat call recorders to record the bats during emergence. This can be assessed once in fortnight by the guards stationed at the reserve. BCIT can train the guards and other KFD staff in carrying out recording bats calls and then analyzing them using specific software's. The recorded calls can also be shared with BCIT for our review and provide further guidance and assessment. Both our offices can access these files and assess the presence of bats on a periodic basis.

3. **Habitat Management:** It is not just about protecting the cave, but also the foraging area which is equally important.
 - a) **Foraging area:** The extent of the foraging area of bats and the kind of insects they feed on during various season are still not fully understood. Hence, we recommend maintaining the present habitat "as is" and **do not encourage** any major change of land use in any form. However, considering all the species of *Hipposideros* bats were foraging under the tree canopy and use the canals as flight paths, we recommend planting Tamarind and Honge along the canals and roadside.

4. **Community Management:** Building goodwill with the villagers surrounding the reserve will be critical for long term success in protecting the bats.

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Conservation Action Plan: Kolar Leaf Nosed Bat Conservation Reserve

- a. **Creating Jobs:** Ceasing of the quarrying has impacted the livelihood of some of the neighboring villagers, so offering a job as watcher/guard will help build good will and prevent potential retaliation. This will create a sense of ownership and pride among the people.
- b. **Outreach Programs:** Organise outreach program for village elders, youths, and kids to educate them about the role of bats in ecosystem. Our organisation has conducted one such program in Bettagerahalli and Bheemapura. We would like to collaborate with KFD to conduct few more programs in surrounding villages.

Apart from the above listed conservation actions, there is also a need to create necessary infrastructure that can enable the KFD staff to effectively carryout their day-to-day work. Some of the important conservation related infrastructure are listed below.

- Construction of building for guards to rest and stay can be done in Survey No.66 which is close to cave but does not impact their movement.
- Providing power and water facilities for the building and staff.
- Deployment of sign boards across the Conservation Reserve. Sample board designs have already been provided to the local ranger.

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Conservation Action Plan: Kolar Leaf Nosed Bat Conservation Reserve

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TIMELINES & BUDGET

The recommend conservation action plan should follow the guidelines and timelines specified below for an effective conservation measure.

Sl No	Description	Timeline	Budget (INR)
1	Installation of chain link fence all around the cave entrance at a distance of 100 ft from the cave entrances (approx. 500-750mts)	July 2022	₹10,00,000
2	Signboards to be positioned at strategic points (6 No's)	May 2022	₹1,50,000
3	Deputation of two full-time guards	May 2022	₹8,00,000
4	Procurement of Bat Call Recording Kit (Two sets): Ultrasound recorders and Smart Phones (For monitoring and regular assessment of presence through bat calls)	June 2022	₹2,00,000
5	Procurement of Laptops/Computers and Software for analyzing bat call records (Two sets)	June 2022	₹2,00,000
6	Procurement of Miscellaneous Equipment's like Powerful torch's, Night vision binoculars,	June 2022	₹1,50,000
7	Drinking water facilities (borewell) and power facilities for guards and their camp	August 2022	₹5,00,000
8	Installation of CCTV cameras with motion sensor and power backup covering all the cave entrances (4-6 Cameras)	August 2022	₹5,00,000
9	Building for guards to stay and place camera recorders and UPS (approximate 300 Sqft area)	December 2022	₹15,00,000
Total Estimated Budget *			₹50,00,000

* The budget provided above is a rough estimate based on broad understanding.

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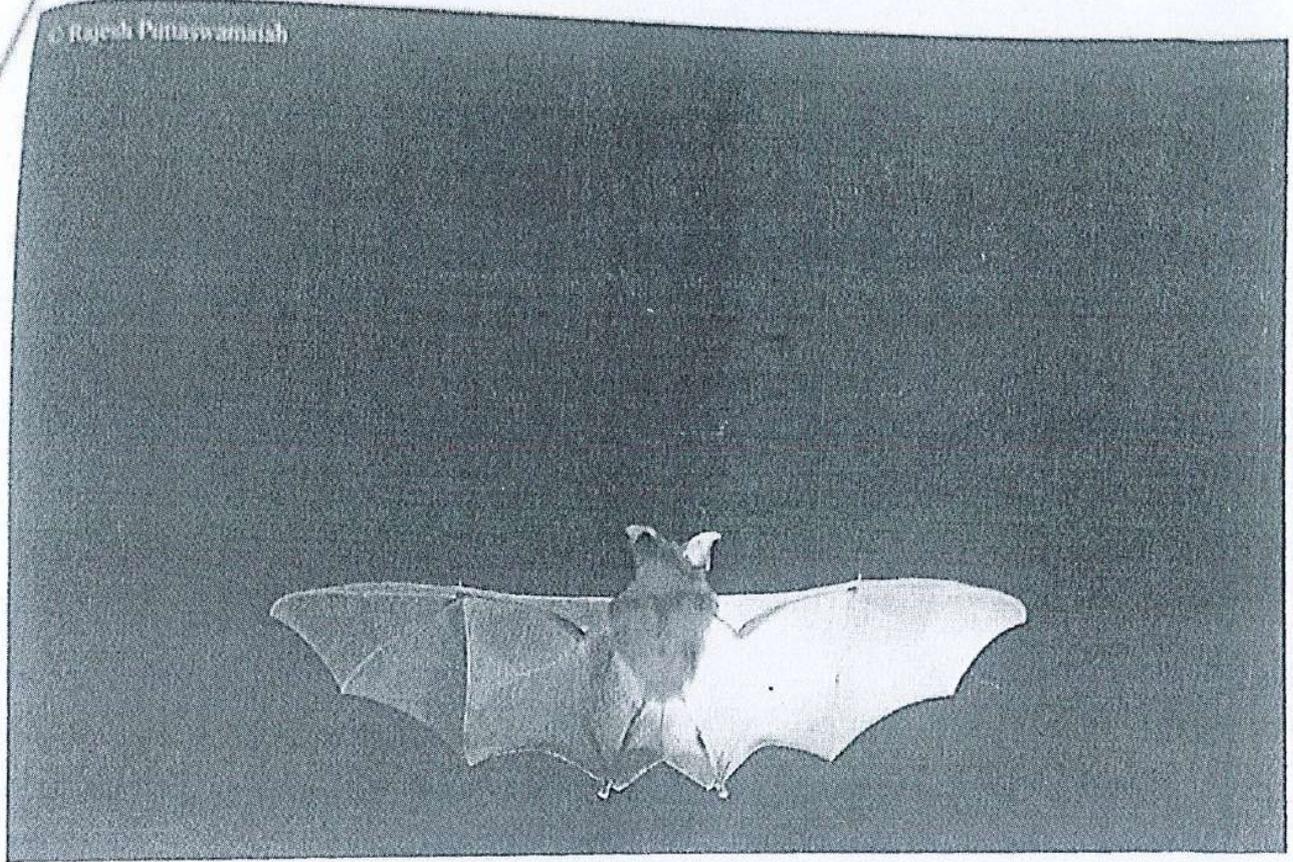


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Conservation Action Plan: Kolar Leaf Nosed Bat Conservation Reserve

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INDIA TRUST

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ರವರ,

ವಲಯ ಅರಣ್ಯಾಧಿಕಾರಿಗಳು,
ಪ್ರಾದೇಶಿಕ ವಲಯ,
ಮುಳಬಾಗಿಲು.

ಮಾನ್ಯರೇ,

ವಿಷಯ:- ಮುಳಬಾಗಿಲು ತಾಲ್ಲೂಕು ಆವಣಿ ಹೋಬಳಿ ದೇವರಾಯಸಮುದ್ರ ಗ್ರಾಮದ ಸರ್ವೆ ನಂ.199 ರ ಅರಣ್ಯ ಪ್ರದೇಶದ ಗಡಿಪಕ್ಕ ಗೋಮಾಳದಲ್ಲಿರುವ ಕ್ವಾರಿಗಳು ಮತ್ತು ಕ್ರಶರ್‌ಗಳ ಸ್ಥಳಗಳನ್ನು ಪರಿಶೀಲನೆ ಮಾಡಿ ಗೂಗಲ್ ನಕ್ಷೆ ಹಾಗೂ ಟೋಪೋ ನಕ್ಷೆ ತಯಾರಿಸಿ ವರದಿಯನ್ನು ಸಲ್ಲಿಸುತ್ತಿರುವ ಬಗ್ಗೆ.

ಉಲ್ಲೇಖ:- 1. ಉಪ ಅರಣ್ಯ ಸಂರಕ್ಷಣಾಧಿಕಾರಿಯವರ ಕಛೇರಿ, ಕೋಲಾರ ಅರಣ್ಯ ವಿಭಾಗ, ಕೋಲಾರ ರವರ ಕಛೇರಿ ಪತ್ರ ಸಂಖ್ಯೆ:ಎ7/ಭೂಮಿ.ಕಗು.ಸಆರ್- /2021-22 ದಿನಾಂಕ:02-07-2021.

2. ವಲಯ ಅರಣ್ಯಾಧಿಕಾರಿಗಳ ರವರ ಕಛೇರಿ ಆದೇಶ ದಿನಾಂಕ:11-07-2021.

ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ಕೋಲಾರ ಜಿಲ್ಲೆ ಮುಳಬಾಗಿಲು ತಾಲ್ಲೂಕು ದೇವರಾಯಸಮುದ್ರ ಗ್ರಾಮದ ಸರ್ವೆ ನಂ.199 ಅರಣ್ಯ ಪ್ರದೇಶದ ಗಡಿಪಕ್ಕ ಗೋಮಾಳದಲ್ಲಿರುವ ಕ್ವಾರಿಗಳು ಮತ್ತು ಕ್ರಶರ್‌ಗಳ ಸ್ಥಳಗಳನ್ನು ಪರಿಶೀಲಿಸಿ ವರದಿ ನೀಡುವಂತೆ ಮಾನ್ಯ ಉಪ ಅರಣ್ಯ ಸಂರಕ್ಷಣಾಧಿಕಾರಿಗಳು ಮತ್ತು ವಲಯ ಅರಣ್ಯಾಧಿಕಾರಿಗಳು ತಿಳಿಸಿದ ಮೇರೆಗೆ ಸದರಿ ಕ್ವಾರಿಗಳು ಹಾಗೂ ಕ್ರಶರ್‌ಗಳ ಸ್ಥಳಗಳನ್ನು ಪರಿಶೀಲನೆ ಮಾಡಿ ನೋಡಲಾಗಿ ದೇವರಾಯಸಮುದ್ರ ಗ್ರಾಮದ ಸರ್ವೆ ನಂ.199 ರ ಒಟ್ಟು ವಿಸ್ತೀರ್ಣ 1466.32 ಎ/ಗು ಇದ್ದು ಅದರಲ್ಲಿ 746 ಎ/ಗು ಅರಣ್ಯ ಪ್ರದೇಶವಿದ್ದು ಇದೇ ಸರ್ವೆ ನಂಬರ್ ನ ಉಳಿಕೆ ಗೋಮಾಳ ಜಮೀನಿನಲ್ಲಿ 6 ಕ್ವಾರಿಗಳು ಹಾಗೂ ಕ್ರಶರ್‌ಗಳು 2 ಕಂಡುಬಂದಿದ್ದು ಸದರಿ ಕ್ವಾರಿ ಹಾಗೂ ಕ್ರಶರ್‌ಗಳ ಜಿ.ಪಿ.ಎಸ್. ರೀಡಿಂಗ್ ತೆಗೆದು ಅರಣ್ಯ ಪ್ರದೇಶದ ಗಡಿಯ ಜಿ.ಪಿ.ಎಸ್ ರೀಡಿಂಗ್‌ಗೆ ಹೊಂದಾಣಿಕೆ ಮಾಡಿ ನೋಡಲಾಗಿ ಈ ಕೆಳಕಂಡಂತೆ ಇರುತ್ತದೆ.

1. Quarry Lease M Sand Block – Deemed Extention to Sri Balaji Granites Pro Bhagavan Singh for Bulding Stones ಸದರಿ ಕ್ವಾರಿಯು ಮುಳಬಾಗಿಲು ತಾಲ್ಲೂಕಿನ ಆವಣಿ ಹೋಬಳಿಯ ಯಳಗೊಂಡಹಳ್ಳಿ ಗ್ರಾಮದ ಸರ್ವೆ ನಂ.64 ರಲ್ಲಿ ಕಂಡುಬಂದಿದ್ದು ಸದರಿ ಕ್ವಾರಿಯು ಹತ್ತಿರದ ಆವಣಿ ಅರಣ್ಯ ಪ್ರದೇಶದಿಂದ 2.86 ಕಿ.ಮೀ. ಹಾಗೂ ಹನುಮನಹಳ್ಳಿ ಕನ್ಸರ್ವೇಷನ್ ರಿಜರ್ವಿನಿಂದ 7.43 ಕಿ.ಮೀ. ಅಂತರದಲ್ಲಿರುತ್ತದೆ. ಸದರಿ ಕ್ವಾರಿಯು ಯಾವುದೇ ರೀತಿಯ ಮೀಸಲು ಅರಣ್ಯ ಡೀವ್ಡ್ ಅರಣ್ಯ ವ್ಯಾಪ್ತಿಗೆ ಒಳಪಡುವುದಿಲ್ಲ ಸದರಿ ಕ್ವಾರಿ ಪ್ರದೇಶವು ಚಿಂಕೆ, ಕರಡಿ, ಚಿರತೆ ವನ್ಯ ಜೀವಿಗಳ ಓಡಾಟ ಸ್ಥಾನವಾಗಿರುತ್ತದೆ.
2. Quarry Lease M Sand Block No- 07 Granted to Sri K. Srirama ಸದರಿ ಕ್ವಾರಿಯು ಮುಳಬಾಗಿಲು ತಾಲ್ಲೂಕಿನ ಆವಣಿ ಹೋಬಳಿಯ ದೇವರಾಯಸಮುದ್ರ ಗ್ರಾಮದ ಸರ್ವೆ ನಂ.199 ರಲ್ಲಿ ಕಂಡು ಬಂದಿದ್ದು ಸದರಿ ಕ್ವಾರಿಯು ಗಡಿಯು ಇದೇ ಸರ್ವೆ ನಂ.199 ರಲ್ಲಿನ ದೇವರಾಯಸಮುದ್ರ ಅರಣ್ಯ ಪ್ರದೇಶದ ಗಡಿಗೆ ಹೊಂದಿಕೊಂಡಿದ್ದು 0 ಕಿ.ಮೀ ಅಂತರ ವಿರುತ್ತದೆ. ಸದರಿ ಕ್ವಾರಿ ಪ್ರದೇಶದಲ್ಲಿ ಕಲ್ಲು ಗಣಿಗಾರಿಕೆ ನಡೆಸುತ್ತಿರುವುದಿಲ್ಲ ಹಾಗೂ ಹನುಮನಹಳ್ಳಿ ಕನ್ಸರ್ವೇಷನ್ ರಿಜರ್ವಿನಿಂದ 3.87 ಕಿ.ಮೀ. ಅಂತರದಲ್ಲಿರುತ್ತದೆ. ಸದರಿ ಕ್ವಾರಿಯು ಯಾವುದೇ ರೀತಿಯ ಮೀಸಲು ಅರಣ್ಯ ಡೀವ್ಡ್ ಅರಣ್ಯ ವ್ಯಾಪ್ತಿಗೆ ಒಳಪಡುವುದಿಲ್ಲ ಸದರಿ ಕ್ವಾರಿ ಪ್ರದೇಶವು ಚಿಂಕೆಗಳು, ಚಿರತೆಗಳು, ಕರಡಿಗಳು, ಶಾಡುಹಂದಿ ಇತರೆ ವನ್ಯ ಜೀವಿಗಳ ಆವಾಸ ಸ್ಥಾನವಾಗಿರುತ್ತದೆ.
3. Quarry Lease to Sri T.V. Srinivas for Bulding Stones ಸದರಿ ಕ್ವಾರಿಯು ಮುಳಬಾಗಿಲು ತಾಲ್ಲೂಕಿನ ಆವಣಿ ಹೋಬಳಿಯ ದೇವರಾಯಸಮುದ್ರ ಗ್ರಾಮದ ಸರ್ವೆ ನಂ.199 ರಲ್ಲಿ ಕಂಡು ಬಂದಿದ್ದು ಸದರಿ ಕ್ವಾರಿಯು ಹತ್ತಿರದ ಇದೇ ಸರ್ವೆ ನಂ.199 ರಲ್ಲಿನ ದೇವರಾಯಸಮುದ್ರ ಅರಣ್ಯ ಪ್ರದೇಶದ ಗಡಿಗೆ 156 meters ಅಂತರ ವಿರುತ್ತದೆ. ಹಾಗೂ ಹನುಮನಹಳ್ಳಿ ಕನ್ಸರ್ವೇಷನ್ ರಿಜರ್ವಿನಿಂದ 4.45 ಕಿ.ಮೀ. ಅಂತರದಲ್ಲಿರುತ್ತದೆ. ಸದರಿ ಕ್ವಾರಿಯು ಯಾವುದೇ ರೀತಿಯ ಮೀಸಲು ಅರಣ್ಯ ಡೀವ್ಡ್ ಅರಣ್ಯ ವ್ಯಾಪ್ತಿಗೆ ಒಳಪಡುವುದಿಲ್ಲ ಸದರಿ ಕ್ವಾರಿ ಪ್ರದೇಶವು ಚಿಂಕೆ, ಕರಡಿ, ಚಿರತೆ ವನ್ಯ ಜೀವಿಗಳ ಓಡಾಟ ಸ್ಥಾನವಾಗಿರುತ್ತದೆ.

ಶಾಂತಾಚಾರ್ಯ
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1/11/21
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4. Quarry Lease M Sand Block - Deemed Extention to Sri T.V. Srinivas for Bulding Stones ಸದರಿ ಕ್ವಾರಿಯು ಮುಳಬಾಗಿಲು ತಾಲ್ಲೂಕಿನ ಆವಣಿ ಹೋಬಳಿಯ ದೇವರಾಯಸಮುದ್ರ ಗ್ರಾಮದ ಸರ್ವೆ ನಂ.199 ರಲ್ಲಿ ಕಂಡು ಬಂದಿದ್ದು ಸದರಿ ಕ್ವಾರಿಯ ಹತ್ತಿರದ ಇದೇ ಸರ್ವೆ ನಂ.199 ರಲ್ಲಿನ ದೇವರಾಯಸಮುದ್ರ ಅರಣ್ಯ ಪ್ರದೇಶದ ಗಡಿಗೆ 218 meters ಅಂತರ ವಿರುತ್ತದೆ ಹಾಗೂ ಹನುಮನಹಳ್ಳಿ ಕನ್ಸರ್ವೇಷನ್ ರಿಜರ್ವನಿಂದ 4.45 ಕಿ.ಮೀ. ಅಂತರದಲ್ಲಿರುತ್ತದೆ. ಸದರಿ ಕ್ವಾರಿಯು ಯಾವುದೇ ರೀತಿಯ ಮೀಸಲು ಅರಣ್ಯ ಡೀಮ್ಡ್ ಅರಣ್ಯ ವ್ಯಾಪ್ತಿಗೆ ಒಳಪಡುವುದಿಲ್ಲ ಸದರಿ ಕ್ವಾರಿ ಪ್ರದೇಶವು ಜಿಂಕೆ, ಕರಡಿ, ಚಿರತೆ ವನ್ಯ ಜೀವಿಗಳ ಆವಾಸ ಸ್ಥಾನವಾಗಿರುತ್ತದೆ.
5. Quarry Lease Block - Deemed Extention to Sri G.V.V.Build Infra for Bulding Stones ಸದರಿ ಕ್ವಾರಿಯು ಮುಳಬಾಗಿಲು ತಾಲ್ಲೂಕಿನ ಆವಣಿ ಹೋಬಳಿಯ ದೇವರಾಯಸಮುದ್ರ ಗ್ರಾಮದ ಸರ್ವೆ ನಂ.199 ರಲ್ಲಿ ಕಂಡು ಬಂದಿದ್ದು ಸದರಿ ಕ್ವಾರಿಯ ಹತ್ತಿರದ ಇದೇ ಸರ್ವೆ ನಂ.199 ರಲ್ಲಿನ ದೇವರಾಯಸಮುದ್ರ ಅರಣ್ಯ ಪ್ರದೇಶದ ಗಡಿಗೆ 724 meters ಅಂತರ ವಿರುತ್ತದೆ. ಹಾಗೂ ಹನುಮನಹಳ್ಳಿ ಕನ್ಸರ್ವೇಷನ್ ರಿಜರ್ವನಿಂದ 4.57 ಕಿ.ಮೀ. ಅಂತರದಲ್ಲಿರುತ್ತದೆ. ಸದರಿ ಕ್ವಾರಿಯು ಯಾವುದೇ ರೀತಿಯ ಮೀಸಲು ಅರಣ್ಯ ಡೀಮ್ಡ್ ಅರಣ್ಯ ವ್ಯಾಪ್ತಿಗೆ ಒಳಪಡುವುದಿಲ್ಲ ಸದರಿ ಕ್ವಾರಿ ಪ್ರದೇಶವು ಜಿಂಕೆ, ಕರಡಿ, ಚಿರತೆ ವನ್ಯ ಜೀವಿಗಳ ಆವಾಸ ಸ್ಥಾನವಾಗಿರುತ್ತದೆ.
6. Quarry Lease Block - Deemed Extention to Sri Sriramareddy for Bulding Stones ಸದರಿ ಕ್ವಾರಿಯು ಮುಳಬಾಗಿಲು ತಾಲ್ಲೂಕಿನ ಆವಣಿ ಹೋಬಳಿಯ ಯಳಗೊಂಡಹಳ್ಳಿ ಗ್ರಾಮದ ಸರ್ವೆ ನಂ.64 ರಲ್ಲಿ ಕಂಡು ಬಂದಿದ್ದು ಸದರಿ ಕ್ವಾರಿಯು ಹತ್ತಿರದ ಆವಣಿ ಅರಣ್ಯ ಪ್ರದೇಶದಿಂದ 2.89 ಕಿ.ಮೀ. ಹಾಗೂ ಹನುಮನಹಳ್ಳಿ ಕನ್ಸರ್ವೇಷನ್ ರಿಜರ್ವನಿಂದ 7.55 ಕಿ.ಮೀ. ಅಂತರದಲ್ಲಿರುತ್ತದೆ. ಸದರಿ ಕ್ವಾರಿಯು ಯಾವುದೇ ರೀತಿಯ ಮೀಸಲು ಅರಣ್ಯ ಡೀಮ್ಡ್ ಅರಣ್ಯ ವ್ಯಾಪ್ತಿಗೆ ಒಳಪಡುವುದಿಲ್ಲ ಸದರಿ ಕ್ವಾರಿ ಪ್ರದೇಶವು ಜಿಂಕೆ, ಕರಡಿ, ಚಿರತೆ ವನ್ಯ ಜೀವಿಗಳ ಆವಾಸ ಸ್ಥಾನವಾಗಿರುತ್ತದೆ.
7. Quarry Lease Deemed Extention to Sri M/s P.M.Granites Export Pvt. Ltd. for M. Sand (Block - No-06) ಸದರಿ ಕ್ವಾರಿಯು ಮುಳಬಾಗಿಲು ತಾಲ್ಲೂಕಿನ ಆವಣಿ ಹೋಬಳಿಯ ದೇವರಾಯಸಮುದ್ರ ಗ್ರಾಮದ ಸರ್ವೆ ನಂ.199 ರಲ್ಲಿ ಕಂಡು ಬಂದಿದ್ದು ಸದರಿ ಕ್ವಾರಿಯ ಗಡಿಯು ಇದೇ ಸರ್ವೆ ನಂ.199 ರಲ್ಲಿನ ದೇವರಾಯಸಮುದ್ರ ಅರಣ್ಯ ಪ್ರದೇಶದ ಗಡಿಗೆ ಹೊಂದಿಕೊಂಡಿದ್ದು 0 ಕಿ.ಮೀ ಅಂತರ ವಿರುತ್ತದೆ. ಸದರಿ ಕ್ವಾರಿ ಪ್ರದೇಶದಲ್ಲಿ ಕಲ್ಲು ಗಣಿಗಾರಿಕೆ ನಡೆಸುತ್ತಿರುವುದಿಲ್ಲ ಹಾಗೂ ಹನುಮನಹಳ್ಳಿ ಕನ್ಸರ್ವೇಷನ್ ರಿಜರ್ವನಿಂದ 3.88 ಕಿ.ಮೀ. ಅಂತರದಲ್ಲಿರುತ್ತದೆ. ಸದರಿ ಕ್ವಾರಿಯು ಯಾವುದೇ ರೀತಿಯ ಮೀಸಲು ಅರಣ್ಯ ಡೀಮ್ಡ್ ಅರಣ್ಯ ವ್ಯಾಪ್ತಿಗೆ ಒಳಪಡುವುದಿಲ್ಲ ಸದರಿ ಕ್ವಾರಿ ಪ್ರದೇಶವು ಜಿಂಕೆಗಳು, ಚಿರತೆಗಳು, ಕರಡಿಗಳು, ಕಾಡುಹಂದಿ ಇತರೆ ವನ್ಯ ಜೀವಿಗಳ ಆವಾಸ ಸ್ಥಾನವಾಗಿರುತ್ತದೆ.
8. Quarry Lease M Sand Block -09 to Sri P.M.J. Constructions Pvt.Ltd. ಸದರಿ ಕ್ವಾರಿಯು ಮುಳಬಾಗಿಲು ತಾಲ್ಲೂಕಿನ ಆವಣಿ ಹೋಬಳಿಯ ದೇವರಾಯಸಮುದ್ರ ಗ್ರಾಮದ ಸರ್ವೆ ನಂ.199 ರಲ್ಲಿ ಕಂಡು ಬಂದಿದ್ದು ಸದರಿ ಕ್ವಾರಿಯ ಹತ್ತಿರದ ಇದೇ ಸರ್ವೆ ನಂ.199 ರಲ್ಲಿನ ದೇವರಾಯಸಮುದ್ರ ಅರಣ್ಯ ಪ್ರದೇಶದ ಗಡಿಗೆ 280 meters ಅಂತರ ವಿರುತ್ತದೆ. ಹಾಗೂ ಹನುಮನಹಳ್ಳಿ ಕನ್ಸರ್ವೇಷನ್ ರಿಜರ್ವನಿಂದ 4.62 ಕಿ.ಮೀ. ಅಂತರದಲ್ಲಿರುತ್ತದೆ. ಸದರಿ ಕ್ವಾರಿಯು ಯಾವುದೇ ರೀತಿಯ ಮೀಸಲು ಅರಣ್ಯ ಡೀಮ್ಡ್ ಅರಣ್ಯ ವ್ಯಾಪ್ತಿಗೆ ಒಳಪಡುವುದಿಲ್ಲ ಸದರಿ ಕ್ವಾರಿ ಪ್ರದೇಶವು ಜಿಂಕೆ, ಕರಡಿ, ಚಿರತೆ ವನ್ಯ ಜೀವಿಗಳ ಆವಾಸ ಸ್ಥಾನವಾಗಿರುತ್ತದೆ.

ಈ ಮೇಲ್ಕಂಡಂತೆ 8 ಕ್ವಾರಿಗಳನ್ನು ಪರಿಶೀಲಿಸಿ ಸದರಿ ಮೇಲ್ಕಂಡ ಕ್ವಾರಿ ಪ್ರದೇಶಗಳ ಟೋಪೋ ನಕ್ಷೆ ಮತ್ತು ಗೂಗಲ್ ನಕ್ಷೆಯೊಂದಿಗೆ ಮುಂದಿನ ಕ್ರಮಕ್ಕಾಗಿ ತಮ್ಮಲ್ಲಿ ಮಂಡಿಸಿದೆ.

ಸ್ಥಳ: ಮುಳಬಾಗಿಲು
ದಿನಾಂಕ:22-07-2021.

ತಮ್ಮ ನಂಬುಗೆಯ,

(ಬಿ. ಕೃಷ್ಣಮೂರ್ತಿ)

ಉಪ ವಲಯ ಅರಣ್ಯಾಧಿಕಾರಿ
ವ ಮೋಜಣಿದಾರ
ಮುಳಬಾಗಿಲು ಶಾಖೆ,
ಮುಳಬಾಗಿಲು

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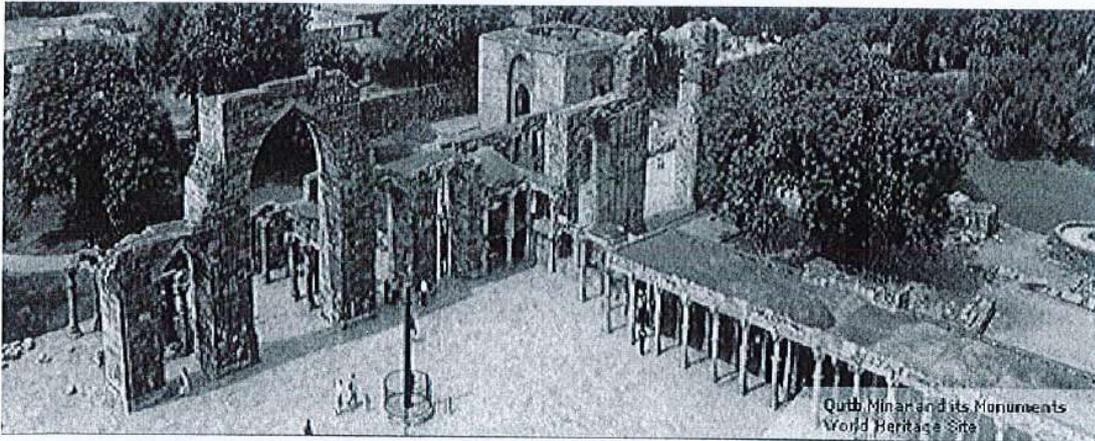


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Alphabetical List of Monuments – Karnataka – Bangalore



Bangalore Circle, Karnataka

SL.No	Name of the monument / site	Location	District
1	Old Dungeon Fort Gates	Bangalore	Bangalore
2	Tipu Sultan's Palace	Bangalore	Bangalore
3	Pre-Historic Site	Chikajal	Bangalore
4	Fort	Devanahalli	Bangalore
5	Tipu Sultan's Birth Palace	Devanahalli	Bangalore
6	Pre-Historic Site	Hejjala	Bangalore
7	Pre-Historic Site	Managondanahalli	Bangalore
8	Pre-Historic Site	Sevanadurga	Bangalore

9	Kalleswara Swami Temple	Ambali	Bellary
10	Hampi Ruins and Ananthasayana Temple	Ananthasayanagudi	Bellary
11	Kalleswara Swami Temple	Anguru	Bellary
12	Tipu Sultan's Upper Fort and Citadel and Nagalacheruva	Bellary	Bellary
13	Group of Jain Temples on the Hemakutahill	Hampi	Bellary
14	Kadalekalu Ganesa Temple	Hampi	Bellary
15	Monolithic Bull	Hampi	Bellary
16	Sasvikal Ganesa Temple	Hampi	Bellary
17	Vishnupad Temple	Hampi	Bellary
18	Kalleswara Swami Temple	Hire-Hyadagalli	Bellary
19	Kalleswara Swami Temple	Huvina Hadagalli	Bellary
20	Group of Sati Memorials Isnidikeswara Temple	Kederapura	Bellary
21	Saraswati Temple	Kederapura	Bellary
22	Band tower in Dannaik's enclosure	Kamalapuram	Bellary
23	Basement of a Large Ruined building opposite to Muhammadan Mosque and also the Platform Northeast of Dannaik's enclosure	Kamalapuram	Bellary
24	Basement of a Palace near small underground shrine chamber	Kamalapuram	Bellary
	Basement of a Palace in Dannaika's enclosure	Kamalapuram	Bellary
25	Basement of Queen's Palace in Zanana enclosure	Kamalapuram	Bellary
26	Bhima's Gateway to East of Ganigiti Jain Temple	Kamalapuram	Bellary
27	Bhojansala of Pilgrims Feeding Place near the Octagonal Pavilion on the Hampiroad	Kamalapuram	Bellary
28	Chanderasekara Temple	Kamalapuram	Bellary
29	Domed Gateway to the East of the Citadel	Kamalapuram	Bellary
30	i) Elephant's Stable ii) Guards House close to Elephant's Stable	Kamalapuram	Bellary
31	i) Hazara Ramachandra Temple ii) Basement of King's Audience Hall iii) Throne Platform	Kamalapuram	Bellary
32	Jain temple with inscriptions North East of Elephant's Stable	Kamalapuram	Bellary
33	Gnanagitte Jaina Temple	Kamalapuram	Bellary
34	Large Public Bath or Tank	Kamalapuram	Bellary
35	i) Large Stone Trough, ii) Large Stone Door iii) Stone Aqueduct Small Underground Shrine Chamber	Kamalapuram	Bellary
36	Large Underground Temple	Kamalapuram	Bellary
37	Lotus Mahal Pavilion	Kamalapuram	Bellary
38	Mosque in Dannaik's enclosure	Kamalapuram	Bellary
39	Muhammadan tomb Dargah on the Road to Hospet from Kamalapuram	Kamalapuram	Bellary
40	Muhammadan Watch tower in Dannaik's Enclosure	Kamalapuram	Bellary
41	North Watch Tower in the Zenana Enclosure	Kamalapuram	Bellary
42	Octagonal Bath	Kamalapuram	Bellary
43	Octagonal Water Pavilion	Kamalapuram	Bellary
44	Old Water Supply Scheme	Kamalapuram	Bellary
45	Pattabhirama Temple	Kamalapuram	Bellary

46	Queen's Bath	Kamalapuram	Bellary
47	Ruined Bulidings of Minor Importance	Kamalapuram	Bellary
48	Ruined Car Street in Front of Hasara Rama Temple	Kamalapuram	Bellary
49	Ruined Tank to Northeast of Pattabhirama Temple	Kamalapuram	Bellary
50	Southeast Watch tower in Zenana Enclosre	Kamalapuram	Bellary
51	Two Pillars and Group of Mortar Wheels Outside Zenana Enclosure	Kamalapuram	Bellary
52	Two small Siva Temples with inscriptions to the east of Pattabhirama Temple	Kamalapuram	Bellary
53	i) Water Pavilion in Zenana Enclosure ii) Guards House in Zenana Enclosure iii) Walls and Gateways of the Zenana Enclosure iv) Ranga Temple	Kamalapuram	Bellary
54	Water Tower of the city of Vijayanagar	Kamalapuram	Bellary
55	Krishna Temple	Krishnapuram	Bellary
56	Linga Temple near Narsimha Statue Badavilinga Temple	Krishnapuram	Bellary
57	Narasimha Statue	Krishnapuram	Bellary
58	Parvati Kartikeya Temples	Sandur	Bellary
59	Suryanarayana Temple	Magala	Bellary
60	Kalleswarswamy Temple	Mailara	Bellary
61	Soolai Well	Malapannana gudi	Bellary
62	Inscriptions of Ashoka (Rock Edicts)	Nittur	Bellary
63	Narasimha Swami Temple	Rangapuram	Bellary
64	Saraswathy Temple	Singanathana Halli	Bellary
65	Gopala Krishnaswami Temple	Thimmalapur	Bellary
66	Siva's Temple	Thimmalapur	Bellary
67	Ashokan Inscriptions (Rock Edicts)	Udeogolam	Bellary
68	Achyutaraya (Triuvengalantha) Temple	Venkatapuram	Bellary
69	Fort Gateway on the Talarigattu Road	Venkatapuram	Bellary
70	Inscribed Vishnu Temple near Vitthala Temple	Venkatapuram	Bellary
71	Jain Temple on the Hillside close to Vishnu Temple	Venkatapuram	Bellary
72	Mandapa in a Field close to Talarigattu Road	Venkatapuram	Bellary
73	Raghunatha Swami Temple	Venkatapuram	Bellary
74	Ruined Tank Adjoining the Soolai Bazaar	Venkatapuram	Bellary
75	Two Storeyed Mandapa	Venkatapuram	Bellary
76	Vishnu Temple No.I close to north end of Soolai Bazaar	Venkatapuram	Bellary
77	Vishnu Temple No.II close to the last	Venkatapuram	Bellary
78	Vishnu Temple No.III facing South Gateway of Vittala Temple	Venkatapuram	Bellary
79	i) Vittala Temple, ii) King's Balance iii) Old Siva Temple on the North-East side of Vittala Temple iv) Ruined Gateway with Lofty Pillars to the West of Vittala Temple	Venkatapuram	Bellary
80	Sri Vijayanarayana Temple	Gundlupet	Chamarajanagar
81	Sri Arkesvara Temple	Hale	Chamarajanagar

		Alur	
82	Ramesvara Temple	Narasamangala	Chamarajanagar
83	Gaurisvara Temple	Yelandur	Chamarajanagar
84	Amristesvara Temple	Amrithapura	Chikmagalur
85	Viranarayana Temple	Belavadi	Chikmagalur
86	Vidyasankara Temple	Sringeri	Chikmagalur
87	Ashokan Inscription	Brahmgiri	Chitradurga
88	Pre-Historic Site	Brahmgiri	Chitradurga
89	Pre-Historic Site	Chandravalli	Chitradurga
90	Fortress Temples on the hill	Chitradurga	Chitradurga
91	Inscription and Jatingi Ramesvara Temple	Ramesvara Hill	Chitradurga
92	Akka Tangi Temple Ashokan Inscription Emmethamma Gundu	Siddapura	Chitradurga
93	Dolmen Circle	Doddamolathe	Coorg (Kodagu)
94	Fort and Large Masonry Elephants	Mercara	Coorg (Kodagu)
95	Raja's Seat	Mercara	Coorg (Kodagu)
96	Three stone built Jaina Temples standing in a Courtyard with an inscription	Mullur	Coorg (Kodagu)
97	Dolmen Circle	Sulimolthe	Coorg (Kodagu)
98	Kalleswara Swami Temple	Bagali	Davangere
99	Fort	Chennagiri	Davangere
100	Kalleswara Temple	Halavagalu	Davangere
101	Hariharswara Temple	Harihar	Davangere
102	Shahji's Tomb	Hodigere	Davangere
103	Malikarjuna Temple	Kuruvatti	Davangere
104	Bhimeswara Temple	Nilagunda	Davangere
105	Musafirkhana and Honda	Santhebennur	Davangere
106	Hill, Fort and Ruined Palace	Uchchangidurg	Davangere
107	Channakesva Temple	Arakere	Hassan
108	Isvara Temple	Arsikere	Hassan
109	Kesava Temple and Inscriptions	Belur	Hassan
110	Lakshmi Devi Temple	Doddagadda Vall	Hassan
111	Adinatha Basti	Halebid	Hassan
112	Hoysaleswara Temple	Halebid	Hassan
113	Kedareswara Temple	Halebid	Hassan
114	Parsvanatha Basti	Halebid	Hassan
115	Santhinatha Basti	Halebid	Hassan
116	Kalyani Tank	Hulikere	Hassan
117	Bucheswara Temple	Koravangala	Hassan
118	Fort and Dungeons	Manjarabad	Hassan
119	Nageswara and Chennakesava Temple	Mosale	Hassan
120	Lakshminarasimha Temple	Nuggehalli	Hassan
121	Sadasiva Temple	Nuggehalli	Hassan
122	Akkana Basti	Sravanabelgola	Hassan

123	Chandragupta Basti	Sravanabelgola	Hassan
124	Chavundaraya Basti	Sravanabelgola	Hassan
125	Gomatesvara Statue	Sravanabelgola	Hassan
126	Inscriptions	Sravanabelgola	Hassan
127	Parsvanatha Basti	Sravanabelgola	Hassan
✓ 128	Ramalingesvara Temples and Inscriptions	Avani	Kolar
129	Haider Ali's Birth Place	Budikote	Kolar
130	Prehistoric Site	Hunkunda	Kolar
131	Kolaramma Temple	Kolar	Kolar
132	Somesvara Temple	Kolar	Kolar
133	Maqbara (Mausoleum of Haider Ali's Father)	Kolar	Kolar
134	Bhoganandishwara Temple	Nandi Hills	Kolar
135	Tipu's Palace	Nandi Hills	Kolar
136	Ancient Jaina Vestiges	Artipura	Mandya
137	Mallikarjuna Temple	Basaral	Mandya
138	Panchlingesvara Temple	Govindanahalli	Mandya
139	Lakshminarayana Temple	Hosahalalu	Mandya
140	Panchakuta Basti	Karnbadahalli	Mandya
141	Lakshminarasihmaswamy Temple	Marehalli	Mandya
142	Narayanaswamy Temple	Melkote	Mandya
143	Saumyakeshava Temple	Nagamangala	Mandya
144	Lakshminarayana Temple	Sindhaghatta	Mandya
145	Ancient Palace site and Remains	Srirangapatna	Mandya
146	Colonel Bailey's Dungeon	Srirangapatna	Mandya
147	Daria Daulat Bagh	Srirangapatna	Mandya
148	Gumbaj containing tomb of Tipu Sultan	Srirangapatna	Mandya
149	Juma Masjid (Masjid-E-Ala)	Srirangapatna	Mandya
150	Obelisk Monuments and Fort walls near the Breach	Srirangapatna	Mandya
151	Spot where Tipu's Body was found	Srirangapatna	Mandya
152	Sri Kanthirava Statue in Narasimha Temple	Srirangapatna	Mandya
153	Sri Ranganatha Svami Temple	Srirangapatna	Mandya
154	Thomas Inman's Dungeon	Srirangapatna	Mandya
155	Nambi Narayana Temple	Tonnur	Mandya
156	Sidlu Mallikarjuna Temple	Bettadapur	Mysore
157	Pre-Historic Site	Kittur	Mysore
158	Lakshmikanta Temple	Mullur	Mysore
159	Sri Srikanteshwara Temple	Nanjangud	Mysore
160	Keshava Temple	Somanathapur	Mysore
161	Kirtinarayana Temple	Talkad	Mysore
162	Vaidyeshwara Temple	Talkad	Mysore
163	Jaina Temple (Shanthinatha Basadi)	Bandalike	Shimoga
164	Someshwara Temple	Bandalike	Shimoga
165	Trimurthinarayana Temple	Bandalike	Shimoga
166	Devaganga Ponds at Basavanabayane	Nagar	Shimoga
167	Bherundeshwara Temple	Bellgavi	Shimoga
168	Kedareswara Temple	Bellgavi	Shimoga
169	Tripuranteswara Temple	Bellgavi	Shimoga
170	Somanathaswamy Temple	Bellgavi	Shimoga
171	Fortress and Renuka Temple	Chandragutti	Shimoga

172	Basati's and Inscriptions	Humcha	Shimoga
173	Aghoreshvara Temple	Ikkeri	Shimoga
174	Fort	Kavaledurga	Shimoga
175	Rameswara Temple	Keladi	Shimoga
176	Kaitabhesvara Temple	Kubattur	Shimoga
177	Parshwanatha Basadi	Kubattur	Shimoga
178	Rameshwara Temple	Kubattur	Shimoga
179	Rameshwara Temple	Kudli	Shimoga
180	Temples and Inscriptions	Kuppagadde	Shimoga
181	Inscribed Pillar	Malavalli	Shimoga
182	Jaina Basti with Brahmadeva Pillar	Melagi	Shimoga
183	Mallikarjuna Ramesvara Temple	Nadkalsi	Shimoga
184	Palace site Outside the Fort	Nagar	Shimoga
185	Shivappa Naik's Fort	Nagar	Shimoga
186	Inscibed Pillar	Talagunda	Shimoga
187	Pranavesvara Temple	Talagunda	Shimoga
188	Temples and Inscriptions	Udri	South Kanara
189	Stambha in Front of the Kotakeri Jaina Basti	Bappanad	South Kanara
190	Sultan Battery	Bolor	South Kanara
191	Mangaladevi Temple	Mangalore	South Kanara
192	Jamalabad Fort	Nada Laila	South Kanara
193	Channigaraya Temple	Aralaguppe	Tumkur
194	Fort	Madhugiri	Tumkur
195	Onnakesava Temple	Nagalapura	Tumkur
196	Juma Masjid	Sira	Tumkur
197	Malik Rihan Darga	Sira	Tumkur
198	Kathale Basti consisting of two small ruined stone built Jaina Mandapas, a little Siva Temple containing a linga and a small Oblong Stone-built Temple	Hosal	Udupi
199	Ananthapadmanabha temple with ancient 'Dalans' in ruins around	Karkal	Tumkur
200	Chaturmukha Temple	Karkal	Udupi
201	Jaina statue of Gomateswara	Karkal	Udupi
202	Great Manastambha at Hariyangadi (otherwise called Haliyangadi)	Karkal	Udupi
203	Inner Courtyard of Chowtar's Palace at Mudabidri	Marpadi	Udupip
204	Seventeen Jaina tombs at Mudabidri	Prantya	Udupi
205	Virupaksha Temple and Bazar, Karnataka	Hampi	Bellary
206	Prehistoric Anthropomorphic Figure	Kumati	Bellary
207	Keadresvara temple	Nagalapuram	Tumkur

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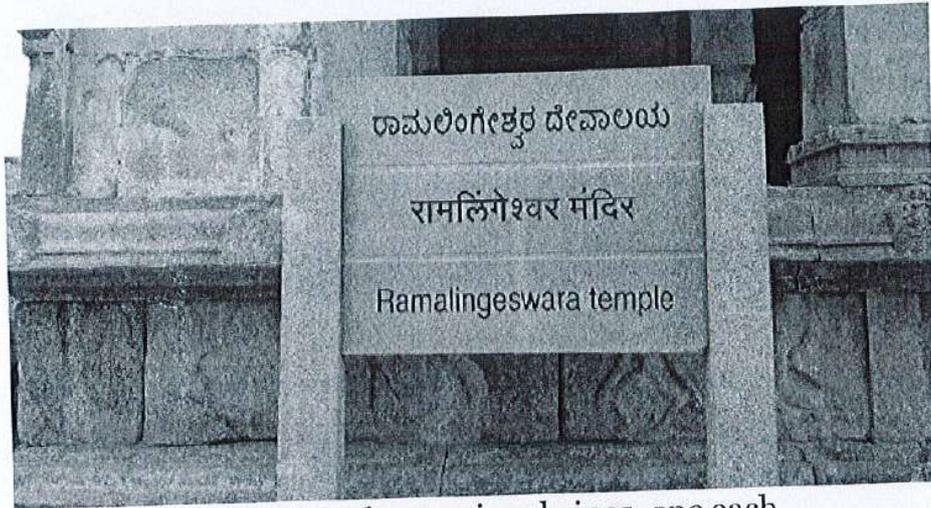
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Exploring every corners of karnataka

Ramalingeshwara temple | Avani | Kolar | Tourist place in Kolar

The **Ramalingeshwara group of temples** (also spelt **Ramalingeshwara** or **Ramalingesvara** and sometimes referred to as **Rameshwara** group), situated in Avani town of the Kolar district, **Karnataka state, India**, is constructed in the **dravida** style.



The temple complex comprises four major shrines, one each for Rama, Lakshmana, Bharata and Shatrugna. There are other minor shrines, such as those for Vali and Sugriva. The Ramalingeshwara temple (‘‘Rameshwara’’) consists of a sanctum (garbagriha), a vestibule (antarala) and a hall (navaranga) with decorative pillars. The base (adhishtana) of the temple comprises moldings articulated with Kirthimukha and lions in relief. The outer walls have pilasters surmounted by dravida towers.

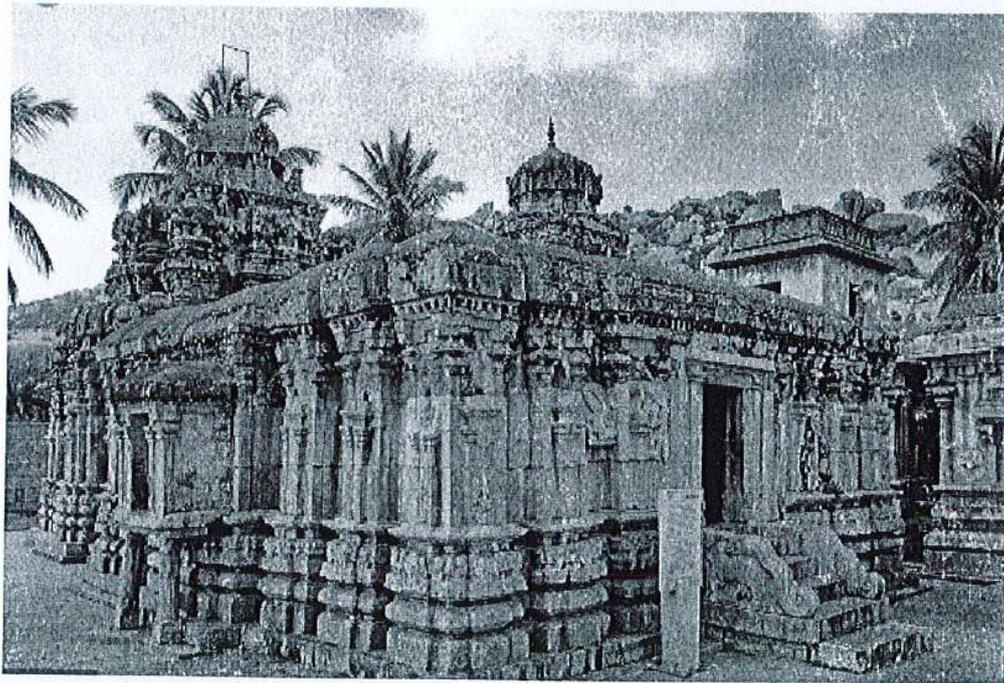
Avani has Sita temple situated on top of hill. The climb takes about 1 hour and its best to do it the early hours. There are no guide or sign boards. The climb is

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The sculptures are eroded, but some sections are well preserved.



Ramalingeshwara group of temples

The temple complex is well maintained and is one of the protected monuments under Archaeological Survey of India. There are boards containing information at each of the temples within the complex. It is known for the Sita temple atop a boulder-ed hillock, but is not a place frequented by tourists. This makes it a nice offbeat location, close to Bangalore, ideal for a day outing. Those who are interested in exploring a historical place seeped in mythology and architecture will not be disappointed.

Avani is the picturesque village with hills, lakes, green fertile fields, swaying palm trees existed from epic times. This place was the residence of Sage Valmiki, the author of Ramayana. He also sheltered Sita Devi when she was deserted by Lord Ram

The villagers are very proud of their heritage and guard these shrines zealously. Avani, being a small village, one needs to carry everything one needs. This temple complex is interesting for photographers, artists, historians,

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